

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/4274/2026	PREMANANDA MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHANDIPUR /56 /2022 () //	AOR20220001558C202600028
2	D-BLAPL/4277/2026	AMARESWAR MOHANTY VS STATE OF ODISHA	KALINDRA KUMAR ROUT VS	CHOUDWAR /137 /2024 () //	AOD20250001127C202600005
3	D-BLAPL/4282/2026	SANTOSH PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /5 /2022 () //	
4	D-BLAPL/4288/2026	SIDHANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /90 /2024 () //	
5	D-BLAPL/4290/2026	DEBASIS TRIPATHY VS STATE OF ODISHA	RAMDAS ACHARY VS	BADAGODA P.S. /26 /2026 () //	
6	D-BLAPL/4293/2026 BLAPL/1419/2026	LALIT MOHAN KALO VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	SASON /8 /2024 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000025/2024	
7	D-BLAPL/4294/2026	RAHIM KHAN VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	DHARMASALA /681 /2025 () //	
8	D-BLAPL/4297/2026	DEBARAJ MALLICK VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	CHANDANPUR /256 /2024 () //	
9	D-BLAPL/4298/2026	CHITRASEN MALLICK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202600019
10	D-BLAPL/4301/2026	MUNA BISWAL VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	CAPITAL P.S. /226 /2019 () //	
11	D-BLAPL/4304/2026	BASANTI BEHERA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BARAMBA /372 /2025 () //	

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12	D-BLAPL/4306/2026	DANDAPANI BEHERA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	BHANJANAGAR /75 /2026 () //	AOR20220002077C202600003
13	D-BLAPL/4312/2026	ABINASH MOHAPTRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CYBER CRIME AND ECONOMIC OFFENCES, BHILAIPOUR /11C/2025 () //	AOR20220001711C202500039
14	D-BLAPL/4314/2026	SANJAYA TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /270 /2025 () //	
15	D-BLAPL/4316/2026	BHAGABAN BISHOYI @ BISOYI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BAIDYANATHPUR /9 /2026 () //	
16	D-BLAPL/4319/2026	SATYA RANJAN MALIK VS STATE OF ODISHA	HIMANSU SEKHAR PRADHAN VS	DHUSURI /514 /2025 () //	AOR20220001615C202600023
17	D-BLAPL/4320/2026	BABILA MALI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600036
18	D-BLAPL/4321/2026	SHINA SAURA @ SINA SOBORO @ CHINNA SAURA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /99 /2024 () //	AOR20220001631C202600038
19	D-BLAPL/4322/2026	BIKRAM NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /3 /2026 () //	
20	D-BLAPL/4328/2026	MYLAPALLI MAHESH @ RAJ VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	DELANGA /379 /2025 () //	AOD20220004576C202600016
21	D-BLAPL/4330/2026	GANGADHAR PANDA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /764 /2024 () //	AOD2026000085C202600001
22	D-BLAPL/4341/2026	SUKRA KIRSANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /17 /2025 () //	
23	D-BLAPL/4344/2026	SANATAN DALAI	BISWAJIT MOHANTY	RAMBHA (KHALLIKOTE) /725 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4345/2026	ADITYANARAYAN PANDA @ BUDHA	ASHOK KUMAR SAHOO	MAHAKALPARA /23 /2026	AOD20240000557C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4347/2026	AKSHAY JADAV	RAJIB LOCHAN PATNAIK	CHITRAKONDA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4356/2026	GHURUNA MAJHI	JNYANANANDA PANDA	BISWANATHPUR /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4358/2026	GUDU @ HITIK PRADHAN	RAKESH BEHERA	DHENKANAL TOWN /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4359/2026	SWAGAT PATEL @ SWAGAT KUMAR PATEL	DIPANKAR ACHARYA	BHASMA /6 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4363/2026	JITU @ SUBHRANSU KUMAR MANTRI	BIBUDHENDRA KUMAR RATH	BANKI /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4369/2026	ASIS @ ASHISH KUMAR SWAIN	SK. ZAFARULLA	BHANDARIPOKHARI /14 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4371/2026	PRABHAS KARMI	PREETAM MISHRA	BAUNISUNI /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4375/2026	BISWAJIT DEBATA	DEEPAK KU SAHOO	INDUASTRIAL,NISA /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4376/2026	SUNIL SONKAR	PULLIN MARTHA	RAIRAKHOL /281 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4377/2026	DHRUB MANDAL @ DHRUBA MANDAL	ARIJEET MISHRA	RAYAGADA TOWN /404 /2025	
		VS	VS	()	

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35	D-BLAPL/4379/2026	STATE OF ODISHA PRABHAKAR SAHU @ PRABHAAKAR VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /168 /2025 ()	
36	D-BLAPL/4384/2026	STATE OF ODISHA JAYANTA KUMAR MALIK @ BAPI VS	SATYABRATA SENAPATI VS	// NILGIRI /520 /2025 ()	
37	D-BLAPL/4390/2026	STATE OF ODISHA RUDRA MADHAB MOHAPATRA VS	DIPTI RANJAN MOHAPATRA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 ()	
38	D-BLAPL/4391/2026	STATE OF ODISHA BIRMAL HEMBRAM VS	ANUPAM DASH VS	// JHARPOKHARIA /21 /2026 ()	
39	D-BLAPL/4392/2026	STATE OF ODISHA LIPU @ BIKRAM BISWAL VS	LAXMIDHAR MAHAPATRA VS	// SAHADEV KHUNTA /492 /2025 ()	
40	D-BLAPL/4397/2026	STATE OF ODISHA HEMNATH BANJARA VS	SIDDHANT SARANGI VS	// NAWAPARA /11 /2026 ()	AOD20250000975C202600012
41	D-BLAPL/4398/2026	STATE OF ODISHA CHITTARANJAN ROUTARAY VS	AMLAN SHAKTI PAUL VS	// TOMANDO /1 /2021 ()	
42	D-BLAPL/4401/2026	STATE OF ODISHA JHARANA BEWA VS	AMULYA RATNA PANDA VS	// //0 ()	
43	D-BLAPL/4402/2026	STATE OF ODISHA VAKIL BANJARA @ VAKIL VS	AMULYA RATNA PANDA VS	// KORAPUT GRPS /38 /2025 ()	
44	D-BLAPL/4408/2026	STATE OF ODISHA SARMA MAJHI VS	SUCHIT KUMAR NAYAK VS	// TIKIRI /211 /2025 ()	
45	D-BLAPL/4409/2026	STATE OF ODISHA RINA DGAL @ SANJUKTA DIGAL VS	DEBASIS MISHRA VS	// PHULBANI SADAR /33 /2025 ()	AOR20230001300C202600007
		STATE OF ODISHA		//	

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46	D-BLAPL/4411/2026	BINATI DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	PHULBANI SADAR /33 /2025 () //	AOR20230001300C202600006
47	D-BLAPL/4412/2026	JATIN KHARA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA ROAD G.R.P.S. /6 /2026 () //	AOR20220001299C202600013
48	D-BLAPL/4413/2026	DIBYARANJAN SWAIN @ HAPPY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KUAKHIA /19 /2026 () //	
49	D-BLAPL/4414/2026	SHYAMA GHANA KASI VS STATE OF ODISHA	AMIT BISWAL VS	AMBADOLA /167 /2025 () //	
50	D-BLAPL/4416/2026	CHITTARANJAN MAHALIK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
51	D-BLAPL/4417/2026	PRADUM TANDIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SUNDARGARH TOWN /5 /2025 () //	AOD20240000012C202600032
52	D-BLAPL/4421/2026	ASHUTOSH PALEI @ NISHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	TANGI (KHURDA) /676 /2025 () //	
53	D-BLAPL/4422/2026	SAHITYA BEHERA @ KANHA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 () //	
54	D-BLAPL/4423/2026	CHINTAMANI SAHU VS STATE OF ODISHA	GOPAL PRASAD LAL VS	RENGALI (SAMBALPUR) /212 /2022 () //	AOR20220002350C202600001
55	D-BLAPL/4425/2026	ROHIT KUMAR SAH VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BOLANGIR TOWN /802 /2025 () //	
56	D-BLAPL/4426/2026	BABLU BAG VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BHEDEN /2 /2026 () //	
57	D-BLAPL/4430/2026	BIBHU PRASAD ACHARYA	AMLAN SHAKTI PAUL	SPECIAL CRIME UNIT /9 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/4431/2026	SANDIP @ SANDEEP PATRA	PANCHANAN PANIGRAHI	CHANDILI /12 /2026	AOR2025000001C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/4432/2026	PRADEEP KUMAR	AMIT KUMAR SAHU	CHITRAKONDA /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/4434/2026	ARIYAN MAHANANDIA	SOUMYA RANJAN DAS	ROURKELA CYBER P.S. /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/4435/2026	NARAYAN BEHERA @ KALIA	SOUMYA RANJAN DAS	RAGHUNATHPALI /188 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/4438/2026	NARAYAN PAPUL	MANGU NANDY	CHITRAKONDA /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/4439/2026	BIBHUTI BHUSAN LENKA @ JITU	MANAS KUMAR CHAND	BOLAGARH P.S. /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/4440/2026	LALU GANDA	MANGU NANDY	MUDULIPODA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/4441/2026	PRADEEP PARIDA	MANAS KUMAR CHAND	DHARAKOT PS /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/4443/2026	ARJUN NAYAK	BHAGABAT PRASAD RATH	S.P.(CID-CRL),CUTTACK /7 /2025	AOD20220004458C202600004
		VS	VS	()	
		STATE OF ODISHA (CBI)		//	
67	D-BLAPL/4444/2026	NIMAIN CHARAN SAHOO	BHAGABAT PRASAD RATH	S.P.(CID-CRL),CUTTACK /7 /2025	AOD20220004458C202600005
		VS	VS	()	
		STATE OF ODISHA (CBI)		//	
68	D-BLAPL/4446/2026	RABINDRA NAYAK @ RABI @ BISHNU MOHAN NAYAK	YAMTIKANTA MOHAPATRA	SIMULIA /525 /2025	
		VS	VS	()	

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69	D-BLAPL/4450/2026	STATE OF ODISHA SUBAL KUMAR SAHOO VS	SIDDHARTH PRASAD MISHRA VS	// BALASORE VIGILANCE /3 /2026 ()	
70	D-BLAPL/4451/2026	STATE OF ODISHA(VIG.) SUSANTA DAS @ KANKI VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /722 /2025 ()	
71	D-BLAPL/4452/2026	STATE OF ODISHA KAMULU PANADKA @ PANDKA VS	MANAS KUMAR CHAND VS	// POTTANGI /132 /2023 ()	
72	D-BLAPL/4453/2026	STATE OF ODISHA ASUTOSH RANA @ JATI VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /722 /2025 ()	
73	D-BLAPL/4454/2026	STATE OF ODISHA B.REDDAPA VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
74	D-BLAPL/4459/2026	STATE OF ODISHA IRFAN AHMED VS	BISWORANJAN SWAIN VS	// //0 ()	
75	D-BLAPL/4460/2026	STATE OF ODISHA LAXMAN MALLIK VS	AMITAV TRIPATHY VS	// ULLUNDA /5 /2026 ()	
76	D-BLAPL/4462/2026	STATE OF ODISHA PINTU BIBHAR VS	AMITAV TRIPATHY VS	// MANAMUNDA /190 /2025 ()	
77	D-BLAPL/4464/2026	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /703 /2025 ()	
78	D-BLAPL/4466/2026	STATE OF ODISHA RAJESH KHANA DIGAL VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /703 /2025 ()	
79	D-CMP/5654/2026	STATE OF ODISHA PRASADI JENA VS RATNAKAR JENA	ASIT KUMAR JENA VS	// // ()	

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80	D-CMP/5657/2026	JANAKI @ JANAKIMANI BHOI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// ()	
81	D-CMP/5663/2026	MAHADEV SAHU VS RAJPAL SINGH	JATINDRA KUMAR MOHAPATRA VS	// ()	
82	D-CMP/5676/2026	ADWAIT PRASAD SAHOO VS SURENDRA PATI	AJIT KUMAR SAHOO VS	// ()	AOR20220001563C202600018
83	D-CMP/5677/2026	UMARANI SAHOO VS SURENDRA PATI	AJIT KUMAR SAHOO VS	// ()	AOR20220001563C202600019
84	D-CMP/5715/2026	SUNITA CHOUDHURY VS GOURI SHANKAR RATH	DEVAVRAT DEVESH VS	// ()	
85	D-CMP/5723/2026	TANUJA RAY VS MANUJA ROY	GANESH PRASAD SAMAL VS	// ()	
86	D-CMP/5765/2026	RAMAKANT PALATASINGH VS NIRANJAN PALATASINGH	AKSHAYA KUMAR SUBUDHI VS	// ()	AOR20230001015C202600003
87	D-CMP/5767/2026	MANGI LACHHMI NARAYANA VS TAMMI REDDY PANKAJ LAXMI	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202600040
88	D-CMP/5803/2026	JAGDISH NIAL VS SITARAM DOMB @ SITARAM NAIK	DEBABRATA DASH VS	// ()	
89	D-CMP/5805/2026	SHIV PRASAD GUPTA VS SHYAM PRASAD GUPTA	MAHESWAR MOHANTY VS	// ()	
90	D-CMP/5830/2026	MAHENDRA BARIK VS SWATIK SAHOO	AMIT PRASAD BOSE VS	// ()	
91	D-CMP/5883/2026	MANMATHA MUDULI	JITENDRA KUMAR MISHRA (2)	//	

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		VS	VS	()	
92	D-CMP/5895/2026	RAJATI @ RAJATIRANI SINGH PRASANTA KUMAR SAHU	AMAR KUMAR MOHANTY	//	
		VS	VS	()	
93	D-CMP/5933/2026	SUSANTA KUMAR SAHU CHITTARANJAN NAYAK	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600028
		VS	VS	()	
94	D-CONTC/5588/2026	MAHESWAR NAYAK SUBASINI MOHANTA	Swyam Prabhu Jena	//	
		VS	VS	()	
95	D-CONTC/5589/2026	N.THIRUMALA NAIK,IAS PURUSOTTAM MEHER	ADV	//	AOD20220001936C202600017
		VS	VS	()	
96	D-CONTC/5590/2026	SATYABRATA BEHERA,ENGINEER IN CHIEF (CIVIL) , DEPARTMENT OF ROADS AND BUILDING,ODISHA BUTIA MEHER	ADV	//	AOD20220001936C202600014
		VS	VS	()	
97	D-CONTC/5591/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA RAJANIKANTA MAJHI	ADV	//	AOD20220001936C202600015
		VS	VS	()	
98	D-CONTC/5592/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING, ODISHA ABDUL MAJID	ADV	//	AOD20220001936C202600013
		VS	VS	()	
99	D-CONTC/5593/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL) DEPARTMENT OF ROADS AND BUILDING DRUSTANTARA MEHER	ADV	//	AOD20220001936C202600011
		VS	VS	()	
100	D-CONTC/5594/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF, DEPARTMENT OF ROADS AND BUILDING, ODISHA KESHAB MEHER	ADV	//	AOD20220001936C202600012
		VS	VS	()	
101	D-CONTC/5595/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING ODISHA ISWAR PRASAD MEHER	ADV	//	AOD20220001936C202600005
		VS	VS	()	
102	D-CONTC/5596/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING ODISHA BHASKAR MAJHI	ADV	//	AOD20220001936C202600008
		VS	VS	()	

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103	D-CONTC/5597/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL), DEPARTMENT OF ROADS AND BUILDING ODISHA NIHAR KANT MEHER VS	ADV VS	// ()	AOD20220001936C202600006
104	D-CONTC/5598/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA GHASIRAM MEHER VS	ADV VS	// ()	AOD20220001936C202600010
105	D-CONTC/5599/2026	SATYABRATA BEHERA,ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA PREMALATA MEHER VS	ADV VS	// ()	AOD20220001936C202600007
106	D-CONTC/5626/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA DEBAKI BHATRA VS	ADV. VS	// ()	
107	D-CONTC/5631/2026	CHHATRAPATI SAHU,OES UMAKANTA SAMAL VS	HRUDANANDA MOHAPATRA VS	// ()	
108	D-CONTC/5643/2026	DILIP KUMAR SETHI,TAHASILDAR,HINDOL,DHENKANAL PRABIR KUMAR DAS VS		// ()	
109	D-CONTC/5652/2026	KIRANDEEP KAUR SAHOTA,IAS RAGHUNATH BEHERA VS	ADV. VS	// ()	
110	D-CONTC/5659/2026	AMRIT RUTURAJ,IAS BANSIDHAR PANIGRAHI VS	ADV. VS	// ()	
111	D-CONTC/5702/2026	CHAKRADHAR MALLIK,OES UPENDRA PRADHAN VS	ADV. VS	// ()	
112	D-CONTC/5706/2026	KARAN SHARMA, BLOCK EDUCATION OFFICER, DHANKAUDA MANORANJAN PATRA VS	ADV. VS	// ()	
113	D-CONTC/5717/2026	MALATI TUDU, BLOCK EDUCATION OFFICER, SULIAPADA DIBAKAR MAHANTA VS	ADV. VS	// ()	
		SANJAY KUMAR SINGH, PRINCIPAL SEC., RURAL DEVELOPMENT DEPT., BHUBANESWAR		//	

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114	D-CONTC/5724/2026	SUNANDA KUMAR SUTAR VS SHUBHA SARMA, PRINCIPAL SEC., WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// ()	
115	D-CONTC/5726/2026	RAMESH CHANDRA MALLICK VS KIRANDEEP KAUR SAHOTA, IAS	ADV. VS	// ()	
116	D-CONTC/5729/2026	BASUDEV PARIDA VS SURYANARAYAN MALLICK, SUPERINTENDENT OF POLICE , POLICE MOTOR TRANSPORT, CUTTACK	ADV. VS	// ()	
117	D-CONTC/5740/2026	PATTITAPABAN RATH VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// ()	
118	D-CONTC/5745/2026	DR.BIRENDRA KUMAR SADANGI VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// ()	
119	D-CONTC/5746/2026	DR. MAYURI MISHRA VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// ()	
120	D-CONTC/5751/2026	SANDEEP KUMAR SAHU VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// ()	
121	D-CONTC/5759/2026	HARAPRASAD PANDA VS PRANGYAN PARAMITA, TAHASILDAR, OUPADA	ADV VS	// ()	AOD20250000195C202600007
122	D-CONTC/5762/2026	RAM CHANDRA DAS VS PRANGYAN PARAMITA, TAHASILDAR, OUPADA	ADV VS	// ()	AOD20250000195C202600006
123	D-CONTC/5777/2026	SUMAN DASH VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// ()	
124	D-CONTC/5782/2026	DR. ANANDA BISWAS VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// ()	
125	D-CONTC/5783/2026	AKSHYA KUMAR BHOI	ADV.	//	

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		VS	VS	()	
126	D-CONTC/5787/2026	PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT DEBABRATA SEN	ADV.	//	
		VS	VS	()	
127	D-CONTC/5796/2026	GIRISH S.N., IAS SABITA NAYAK	SANGRAM JENA	//	
		VS	VS	()	
128	D-CONTC/5798/2026	THIRUMALA NAIK N., I.A.S RAJANIKANTA SAHOO	ADV.	//	
		VS	VS	()	
129	D-CONTC/5804/2026	ARVIND AGRAWAL, I.A.S BAPUNBHAI PRADHAN	ADV.	//	
		VS	VS	()	
130	D-CONTC/5810/2026	PRADEEP KUMAR NAG, D.E.O, BOLANGIR CHANDRA DHWAJA MEHER	ADV.	//	
		VS	VS	()	
131	D-CONTC/5815/2026	DR.N.THIRUMALA NAIK, IAS MANAS RANJAN DASH	ADV.	//	
		VS	VS	()	
132	D-CONTC/5816/2026	KANHU NAIK, PRINCIPAL CUM SEC., GOVERNING BODY OF R.P. DEGREE RESIDENTAL COLLEGE, CUTTACK CHINMAYEE BISWAL	ADV.	//	AOR20220001736C202600022
		VS	VS	()	
133	D-CONTC/5822/2026	SATYAJIT MOHANTY, COMMANDANT GENERAL HOME GUARD, ODISHA RAMESH CH PRADHAN	ADV.	//	
		VS	VS	()	
134	D-CONTC/5825/2026	MONISHA BANERJEE, I.A.S SAYANGAPRAVA DALEI	ADV.	//	
		VS	VS	()	
135	D-CONTC/5849/2026	MONISHA BANERJEE, I.A.S MD. FAKIRUDDIN @ M.D. BAIG	AMIT PRASAD BOSE	//	
		VS	VS	()	
136	D-CONTC/5857/2026	SIDDHESWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR MAMATA RANI JENA	SHASHI BHUSAN JENA	//	
		VS	VS	()	

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137	D-CONTC/5862/2026	ASWATHY S., IAS PREMALAL NAIK VS ROHIT BHOI, B.D.O., NUAPADA	ADV. VS	// // 0 //	
138	D-CONTC/5867/2026	RIYANKA MALIK VS DR. SIBANANDA MOHANTY, CDM AND PHO,ANGUL	ADV VS	// 0 //	AOR20220001583C202600022
139	D-CONTC/5868/2026	DR KRISHNA CHANDRA PRADHAN VS ARAVIND AGRAWAL, IAS	Amit Kumar Saa VS	// 0 //	AOR20220001583C202600024
140	D-CONTC/5869/2026	LAXMIDHAR SWAIN VS DR. N.THIRUMALA NAYAK, I.A.S	SHASHANKA SHEKHAR PATRA VS	// 0 //	
141	D-CONTC/5870/2026	MANAGING COMMITTEE OF JAGANNATH PALLY HIGH SCHOOL VS DR N THIRUMALA NAIK, IAS	Amit Kumar Saa VS	// 0 //	AOR20220001583C202600023
142	D-CONTC/5872/2026	SATYAJIT BEHERA VS DR SIBANANDA MOHANTY, CDM AND PHO,ANGUL	Amit Kumar Saa VS	// 0 //	AOR20220001583C202600021
143	D-CONTC/5881/2026	SANJAY KUMAR MAHARANA VS S.K.KUMAR DAS, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA	ADV. VS	// 0 //	
144	D-CONTC/5884/2026	RAMESH CHANDRA PATRA VS KIRANDEEP KAUR SAHOTA, I.A.S	SIDHARTHA SWAIN VS	// 0 //	
145	D-CONTC/5887/2026	ASHOK KUMAR PANDA VS BALAMUKUNDA BHUYAN, OAS	ADV. VS	// 0 //	
146	D-CONTC/5901/2026	SAHIRA BIBI VS NARENDRA KUMAR PAL, SUB INSPECTOR OF POLICE, LAXMISAGAR POLICE STATION, KHORDHA	ADV. VS	// 0 //	
147	D-CONTC/5905/2026	BINAPANI PATTNAIK VS KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, GOVT. OF ODISHA	ADV. VS	// 0 //	

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148	D-CONTC/5929/2026	JAGABANDHU PRADHAN VS	ADV. VS	// ()	
149	D-CONTC/5936/2026	DIPAK KUMAR PARHI, SUPT. OF SANSKRIT STUDIES, PURI NIKHILA ODISHA GRAMARAKHI MAHASANGHA, BHUBAN, JAJPUR		// //	
150	D-CONTC/5948/2026	SATYABRATA SAHU, ADDL CHIEF SEC. TO GOVT., HOME DEPT., GOVT. OF ODISHA IDRIS ALI KHAN	VS Atul Tripathy	// //	AOD20240000618C202600023
151	D-CONTC/5950/2026	R S GOPALAN, IAS AUROBINDA TRIPATHY	VS Atul Tripathy	// //	AOD20240000618C202600024
152	D-CONTR/4457/2026	ARCHANA TARAI VS	ADV. VS	//0 ()	
153	D-CRLA/4315/2026	LUNA MOHANTY, CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY, KENDRAPARA KRUSHNA CHANDRA SAHU		// PURUSHOTTAMPUR /334 /2021	AOD20220004576C202600015
154	D-CRLA/4317/2026	STATE OF ODISHA SURESH CHANDRA RATH	VS DEBA PRASAD DAS	// CUTTACK VIGILANCE /23 /1996	
155	D-CRLA/4329/2026	STATE OF ODISHA(VIG.) MANGU GOUDA	VS T.NARAYANA MURTY	// NANDAPUR /99 /2025	AOR20220002995C202600007
156	D-CRLA/4337/2026	STATE OF ODISHA VICTIM	VS BHABANI SHANKAR DASPARIDA	// DHENKANAL SADAR /261 /2014	
157	D-CRLA/4338/2026	STATE OF ODISHA BAINAPALLI CHANDRASEKHAR @ SEKHAR @ B.CHANDRASEKHAR	VS SOUNDESHYAMAR DASH	// PARLAKHEMUNDI /281 /2024	AOR20220001631C202600039
158	D-CRLA/4380/2026	STATE OF ODISHA RAJANIKANTA PATTNAIK	VS DIPTI RANJAN MOHAPATRA	// KHURDA PS /471 /2025	
159	D-CRLMA/4354/2026	STATE OF ODISHA SANJUSMITA MALIK	VS JAJATI KESHARI KHUNTIA	// BALASORE TOWN /138 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMA/4442/2026	MANOJ KUMAR SENAPATI	ADV.	KENDRAPARA SADAR /24 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/4296/2026	ARATATRAN@ARTATRANA NAYAK	PRASANTA KUMAR DAS	/ /0	
		VS	VS	()	
		SOUDAMINI NAYAK@PATRA		//	
162	D-CRLMC/4300/2026	RAJA @ RAJU SAHU	BISWAJIT MOHAPATRA	JONK /68 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/4310/2026	BRAJA SHYAM GURU	SUSHANTA KUMAR JOSHI	KANTABANJI /219 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/4327/2026	RAJAT KUMAR BEHERA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /520 /2024	AOR20220001631C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/4336/2026	KABITA SAHU	BIRAJA PRASAD NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/4343/2026	KABITA SAHU	BIRAJA PRASAD NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/4346/2026	VICTIM	AMITAV TRIPATHY	KABISURYANAGAR /822 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/4357/2026	ARUN KUMAR NAIK	PARTHA SARATHI DAS	CHAMPUA /12 /2026	AOD20240000364C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/4370/2026	PRASANTA MALIK	ARIJEET MISHRA	AUL /170 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/4386/2026	LOVABATI SWAIN @ LOVA	MRUGANKA MAULI PATNAIK	/ /0	
		VS	VS	()	

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171	D-CRLMC/4394/2026	STATE OF ODISHA KRUSHNA CHANDRA MOHANTA VS	HEMANT KUMAR TRIPATHY VS	// SUKINDA /394 /2024 ()	
172	D-CRLMC/4404/2026	STATE OF ODISHA NIMAI CHAND SADHU VS	PRASANTA KUMAR SATAPATHY VS	// KUAKHIA /255 /2025 ()	
173	D-CRLMC/4410/2026	STATE OF ODISHA SUBHENDU KUMAR SADHU VS	PRASANTA KUMAR SATAPATHY VS	// KUAKHIA /255 /2025 ()	
174	D-CRLMC/4418/2026	STATE OF ODISHA DAHARA @ TAPAN PALEI VS	MANORANJAN MISHRA VS	// / 0 ()	
175	D-CRLMC/4433/2026	STATE OF ODISHA DEBA PRAKASH MAHAPATRA VS	BHABANI SHANKAR DASPARIDA VS	// TARBHA /266 /2022 ()	
176	D-CRLMC/4436/2026	STATE OF ODISHA SK. MANJOR @ MANJUR ALAM VS	PRANAB RANJAN CHHATOI VS	// KHANDAGIRI P.S. /783 /2024 ()	
177	D-CRLMC/4449/2026	STATE OF ODISHA BAPUJI KANHAR VS	SURYAKANTA DWIBEDI VS	// RARUAN /10 /2025 ()	
178	D-CRLMC/4470/2026	STATE OF ODISHA DR. KAMALA TIRKEY @ SWAIN @ KAMALA TIRKY VS	DHIRENDRA KUMAR MOHAPATRA VS	// MAHILA P.S.(BBSR) /30 /2022 ()	
179	D-CRLMC/4472/2026	STATE OF ODISHA SANJIB BEHERA VS PRASANTA KUMAR PATTANAIAK	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600033
180	D-CRLMC/4474/2026	STATE OF ODISHA SUBAL CHANDRA PATTNAIK@SUBAL PATTNAIK VS	JNYANANANDA PANDA VS	// / 0 ()	
181	D-CRLMC/4477/2026	STATE OF ODISHA PRAVAKAR PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JANKIA P.S. /442 /2025 ()	

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182	D-CRLMC/4480/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/0 () //	
183	D-CRLMC/4481/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/0 () //	
184	D-CRLMC/4482/2026	SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BERHAMPUR TOWN /53 /2026 () //	
185	D-CRLMP/4275/2026	RAJIB KUMAR PILA VS ANITA PARIDA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202600029
186	D-CRLMP/4313/2026	DR. BISWANATH PATTANAIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	/0 () //	
187	D-CRLMP/4323/2026	PADMABATI SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN-1 VS	/0 () //	
188	D-CRLMP/4378/2026	BINODINI JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	/0 () //	
189	D-CRLMP/4381/2026	KISHORE CHANDRA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	/0 () //	
190	D-CRLMP/4385/2026	AKSHAY SETH VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA (SR. ADV.) VS	/0 () //	
191	D-CRLMP/4406/2026	MAMATA MALLIK VS STATE OF ODISHA	NETRANANDA BISWAL VS	/0 () //	
192	D-CRLMP/4415/2026	MANAS KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/0 () //	
193	D-CRLMP/4419/2026	USHA MALIK	PRADEEP KUMAR KHUNTIA	/0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/4420/2026	JAMIAT AHLE HADIS IDGHA, KENDRAPARA	NAGEN KUMAR BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/4447/2026	JYOTIRMAYEE NATH	JAGADIP SAHOO	MAHANGA /417 /2025	AOD20250001139C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/4455/2026	LAXMIPRIYA NANDA @ DASH	AJAYA KUMAR MOHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/4458/2026	DHRUBA CHARAN SWAIN	BINAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/4461/2026	DHRUBA CHARAN SWAIN	BINAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/4467/2026	NAMITA SATRUSALYA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/4468/2026	AKASH DAS	PADMANAVA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/4479/2026	SUNIL SETHY	BIBHU DATTA BISWAL	/ /0	
		VS	VS	()	
		I.I.C, DHARMASALA, JAJPUR		//	
202	D-CRLREV/4311/2026	RUDRAJYOTI KUNDU	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	
		BIKRAM KESHARI BADAJENA		//	
203	D-CRLREV/4373/2026	TARA SANTA	SANGRAM KESHARI ROUT	KHATIGUDA /88 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLREV/4388/2026	BANITA BEHERA	SUSHANTA HARICHANDAN	/ /0	
		VS	VS	()	

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205	D-CRLREV/4465/2026	STATE OF ODISHA HARISH CHANDRA SAHU VS	SURENDRA KUMAR BISWAL VS	// BALASORE VIGILANCE /8 /2009 ()	
206	D-CRLREV/4476/2026	STATE OF ODISHA PRATIMA MOHAPATRA VS	LALATENDU SAMANTARAY VS	// //0 ()	
207	D-EXP/5763/2026	SOUMYASHREE MOHAPATRA KARTIKESWAR SAHOO VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202600011
208	D-FAO/5755/2026	COMMISSIONER BBSR MUNICIPALITY CORPORATION D.M.,M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	KRASANTA KUMAR MAHALI VS	// // ()	
209	D-FAO/5858/2026	BABI BISHOI D.M., NEW INDIA ASSURANCE CO.LTD., SUNDARGARH	MANI RANJAN MOHANTY VS	// // ()	
210	D-LAA/5678/2026	VRINDAVATI CHOUHAN MAHENDRA KUMAR TIWARI VS	RABINDRA NATH DEBATA VS	// // ()	AOR20220003946C202600005
211	D-LAA/5844/2026	LAND ACQUISITION OFFICER (S.H-10), SAMBALPUR PRAMOD KUMAR MEHER VS	SRINIBASH SATAPATHY VS	// // ()	
212	D-LAA/5850/2026	LAND ACQUISITION ZONE OFFICER, BOLANGIR PRATAP KUMAR MEHER VS	SRINIBASH SATAPATHY VS	// // ()	
213	D-LAA/5853/2026	LAND ACQUISITION ZONE OFFICER, KHURDA SANTOSH KUMAR AGRAWAL VS	SRINIBASH SATAPATHY VS	// // ()	
214	D-LAA/5913/2026	LAND ACQUISITION ZONE OFFICER, BOLANGIR SK. JAHED VS	JAGAJIBAN PRADHAN VS	// // ()	
215	D-MACA/5602/2026	SPL. LAND ACQUISITION OFFICE KAMAL LOCHAN JENA VS	PRADEEP KUMAR MISHRA VS	// // ()	
		ASHOK KUMAR JENA		//	

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216	D-MACA/5604/2026	SASMITA OJHA VS CHINMAYEE DAS	PRADEEP KUMAR MISHRA VS	// 0 //	
217	D-MACA/5613/2026	SANJUKTA NAYAK VS ROJALIN ROUT	PRADEEP KUMAR MISHRA VS	// 0 //	
218	D-MACA/5621/2026	SK. SARAJUDDIN VS SHYAMA SUNDAR PATRA	PRADEEP KUMAR MISHRA VS	// 0 //	
219	D-MACA/5634/2026	JAHANA BIBI VS HALIM MOHAMMAD	PRADEEP KUMAR MISHRA VS	// 0 //	
220	D-MACA/5644/2026	D.M., THE NEW INDIA ASSURANCE CO. LTD.,JAJPURSATYA SUNDAR KANUNGO VS PRASANTA MISHRA @ PRASANTA KUMAR MISHRA	VS	// 0 //	
221	D-MACA/5672/2026	MANOJ GOCHHAYAT VS KUMAR PATRA	JEEVANJYOTI MOHANTY VS	// 0 //	
222	D-MACA/5675/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS PRATAP KUMAR SAMANTASINGHAR	MAHITOSH SINHA VS	// 0 //	
223	D-MACA/5695/2026	SAROJ KUMAAR BEHERA VS AJAY SWAIN	KAPILA CHARAN NAYAK VS	// 0 //	
224	D-MACA/5714/2026	KALYANI PRADHAN VS BRUNDABAN PARIJA	KAPILA CHARAN NAYAK VS	// 0 //	
225	D-MACA/5750/2026	D.M.,MAGMA HDI GENERAL INSURANCE CO. LTD.,KALINDRA MALI KHAN VS RANJAN MALIK	VS	// 0 //	
226	D-MACA/5752/2026	LEGAL MANAGER, M/S. CHOLA MS G.I. CO.LTD., BBSR VS KALINDRA DHARUA	VS	// 0 //	
227	D-MACA/5779/2026	B.M., MAGMA, HDI GENERAL INSURANCE CO.LTD. GIRIJA PRASAD DUTTA		//	

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		VS	VS	0	
228	D-MACA/5788/2026	SANDHYARANI SAHU RINA BEHERA	BIJAYANANDA SAMANTARAY	//	
		VS	VS	0	
229	D-MACA/5795/2026	SAMIRA CABS LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE CO. LTD., CUTTACK	G.P.DUTTA	//	
		VS	VS	0	
230	D-MACA/5797/2026	SARASWATI KUNDU BINODINI PRADHAN	UMESH PRASAD MISHRA	//	
		VS	VS	0	
231	D-MACA/5809/2026	GITANJALI JENA NEW INDIA ASSURANCE CO. LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
232	D-MACA/5821/2026	DILLIP KUMAR DAKUA D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	G.P.DUTTA	//	
		VS	VS	0	
233	D-MACA/5833/2026	BHABISHYA BHOI B.M., ORIENTAL INSURANCE CO.LTD.	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
234	D-MACA/5848/2026	JAGANNATH SWAIN D.M., ORIENTAL INSURANCE CO.LTD., ANGUL	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
235	D-MACA/5854/2026	RINA MAHARANA T.SATYAMA @ SATIMA	KAMADEV KANUNGO	//	
		VS	VS	0	
236	D-MACA/5863/2026	M/S. THE ORIENTAL INSURANCE COMPANY LTD., CUTTACK THE GENERAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., NEW DELHI	NEELKANTH KUMAR SENGUPTA	//	
		VS	VS	0	
237	D-MATA/5761/2026	DEEPAK KUMAR DAS APURVA ANDRAP	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
238	D-MATA/5781/2026	SAMITA MISHAL JAY PRAKASH XAXA	RABI NARAYAN BEHERA	//	
		VS	VS	0	

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239	D-MATA/5864/2026	LILY SUJATA SHANTI EKKA ASHIRBAD DIGAL VS SUNANDA KANHARA	RAMDAS ACHARY VS	// // 0 //	
240	D-MATA/5907/2026	JITENDRA PANDA VS PURNIMA PANDA	LIPAN KUMAR PRADHAN VS	// // 0 //	AOD20220004458C202600006
241	D-RPFAM/5600/2026	KALAKAR BEHERA VS RENU BEHERA	DEEPAK KUMAR PANI VS	// // 0 //	AOR20220001490C202600003
242	D-RPFAM/5616/2026	INDIRA SAHU VS NIHAR KANTA SAHU	RAMDAS ACHARY VS	// // 0 //	
243	D-RPFAM/5739/2026	BIJAYA KUMAR MALLIK VS TATINI JENA@MALLIK	ARIJEET MISHRA VS	// // 0 //	
244	D-RPFAM/5908/2026	PRAMODA KUMAR MOHANTY VS OM PRASAD MOHANTY	SHAMBHU CHARAN NATH SHARMA VS	// // 0 //	
245	D-RSA/5720/2026	SACHALA BEHERA VS KANDURI BEHERA	BIBEKANANDA BAISAKH VS	// // 0 //	
246	D-RSA/5773/2026	LAXMAN GOUDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // 0 //	
247	D-RVWPET/5875/2026	PRATAP KUMAR MISHRA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	// // 0 //	
248	D-RVWPET/5897/2026	BIRABARA BEHERA VS AKSHAYA KUMAR NAYAK	MANOJ KUMAR MOHANTY VS	// // 0 //	
249	D-RVWPET/5939/2026	BANSIDHAR PANIGRAHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0 //	

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250	D-SAO/5799/2026	ADITYA KU. SINGH DEO VS PRITI SATPATHY	PABITRA KUMAR NAYAK VS	// ()	
251	D-STREV/5906/2026	GAYATRI PROJECTS LTD VS	Jyoti Ranjan Behera VS	// ()	AOR20220001586C202600011
252	D-TRP(C)/5789/2026	STATE OF ODISHA REPRESENTED THROUGH THE COMMISSIONER OF COMMERCIAL TAXES KANJI FATMA @ FATEMA VS SK.HAKIM	MOHAMMED RIAZ VS	// ()	
253	D-TRP(C)/5943/2026	SUSMITA GHOSE VS SANGRAM KUMAR SAHOO	PRAVASH CHANDRA JENA VS	// ()	
254	D-TRPCRL/4463/2026	DHANAJAY TANDI VS STATE OF ODISHA	NIRANJAN PANDA VS	DABUGAM /166 /2019 ()	AOD20250000124C202600005
255	D-WA/5649/2026	P.VIVEK VS C.M.D. AND CEO INDIAN BANK, CHENNAI	SAIFUR RAHEMAN VS	// ()	
256	D-WA/5903/2026	SURATI NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()	
257	D-WP(C)/5581/2026 WP(C)/4644/2026	PARTHASARATHI PRADHAN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// ()	AOR20230001300C202600005
258	D-WP(C)/5582/2026	SRIMANTA PANDA VS COMMISSIONER OF CT AND GST, BHUBANESWAR	BHABANI SANKAR DAS VS	// ()	AOR20220001586C202600009
259	D-WP(C)/5583/2026	OPAL MINING PRIVATE LIMITED VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// ()	AOR20220001586C202600010
260	D-WP(C)/5584/2026	SANJU PANIGRAHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202600027
261	D-WP(C)/5585/2026	SUKANT KUMAR PRUSTY	SRINIVAS MOHANTY	//	AOR20230000802C202600052

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/5586/2026	LAMBODAR BISHOIRATNA	PRASANTA KUMAR PANDA	//	
	WP(C)/4557/2026	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/5587/2026	KEDAR CHARAN JENA	SWOYAM PRABHU JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/5601/2026	MINATI BARIK	UMESH CHANDRA DORA	//	
	WP(C)/4642/2026	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/5603/2026	KABITA PUHAN	HIMANSHU SEKHAR PANDA	//	
	WP(C)/4581/2026	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/5605/2026	SUJIT KUMAR PRADHAN	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/5606/2026	PRAVATA KUMAR MAJHEE	GOPINATH PANDA	//	AOR20250000149C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/5607/2026	GANGADHAR MISHRA	BRAJA KISHOR PANDA	//	
	WP(C)/4647/2026	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/5608/2026	DANDAPANI MULI	KAMALA KANTA NAYAK	//	
		VS	VS	0	
		THE PRINCIPAL SECY TO GOVT., TRANSPORT DEPT., BBSR		//	
270	D-WP(C)/5609/2026	MR.ARSHAD	TRILOCHAN NANDA	//	
	WP(C)/4603/2026	VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/5610/2026	M/S. SURAJ ENGINEEING, GANJAM	DEEPALI MAHAPATRA	//	
	WP(C)/4533/2026	VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/5611/2026	MANAS SAMAL	TRILOCHAN NANDA	//	
	WP(C)/4613/2026	VS	VS	0	

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273	D-WP(C)/5612/2026	STATE OF ODISHA GOBINDA CHANDRA HOTA VS	KAMALA KANTA NAYAK VS	// // ()	
274	D-WP(C)/5614/2026	STATE OF ODISHA SWARUP KUMAR DASH VS	MANAS PATI VS	// // ()	AOR20220001535C202600028
275	D-WP(C)/5615/2026 WP(C)/4556/2026	STATE OF ODISHA PRAVAT KUMAR ROUT VS	ASHOK KUMAR BEHERA VS	// // ()	
276	D-WP(C)/5617/2026	SUPERINTENDING ENGINEER (ELECTRICAL), BCDD-II, TPCODL, BHUBANESWAR SUMIT KUMAR MAITY VS	MANAS PATI VS	// // ()	AOR20220001535C202600026
277	D-WP(C)/5618/2026	STATE OF ODISHA ARUP KUMAR MOHANTY VS	ALOK KUMAR PANDA VS	// // ()	
278	D-WP(C)/5619/2026	PRESIDENT, SIKSHA O ANUSANDHAN(SOA), BHUBANESWAR RANJAN KUMAR SHARMA VS	MANAS PATI VS	// // ()	AOR20220001535C202600027
279	D-WP(C)/5620/2026	STATE OF ODISHA MITU SAHU VS	ALOK KUMAR PANDA VS	// // ()	
280	D-WP(C)/5622/2026	STATE OF ODISHA S.NARAYAN VS	BABITA KUMARI PATTANAİK VS	// // ()	
281	D-WP(C)/5623/2026 WP(C)/4572/2026	STATE OF ODISHA MADHUSMITA GIRI VS	DURGESH NARAYAN RATH VS	// // ()	
282	D-WP(C)/5624/2026	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.)CUM S.E.ELECT., BARGARH ELECTRIC DIVISION, TPWODL, BARGARH VS	PRASANTA KUMAR PATI VS	// // ()	
283	D-WP(C)/5625/2026	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.)-CUM-S.E.ELECT., BARGARH ELECTRIC DIVISION, TPWODL, BARGARH VS PRATIMA MAHAPATRA	PRASANTA KUMAR PATI VS	// // ()	

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284	D-WP(C)/5627/2026	EXECUTIVE ENGINEER (ELECT)CUM S.E.ELECTRICIAN, BARAGARH KEOLARA TRIPATHI VS KSHIRODRA DANSANA	PRASANTA KUMAR TRIPATHI	// 0 //	
285	D-WP(C)/5628/2026	BAIKUNTHA PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN	// 0 //	
286	D-WP(C)/5629/2026	EXECUTIVE ENGINEER (ELECT.)CUM S.E. ELECT., BARAGARH KEOLARA TRIPATHI VS USHATRAM PANDA	PRASANTA KUMAR TRIPATHI	// 0 //	
287	D-WP(C)/5630/2026	EXECUTIVE ENGINEER (ELECT.)-CUM-S.E. ELECT., BARAGARH KEOLARA TRIPATHI VS ADITYA KHAMARI	PRASANTA KUMAR TRIPATHI	// 0 //	
288	D-WP(C)/5632/2026	RAGHUNATH SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA	// 0 //	
289	D-WP(C)/5633/2026	CHINTAMANI PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN	// 0 //	
290	D-WP(C)/5635/2026	KALI PRASANNA MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA	// 0 //	
291	D-WP(C)/5636/2026	BINOD CHANDRA DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY	// 0 //	
292	D-WP(C)/5637/2026	BAIKUNTHA PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN	// 0 //	
293	D-WP(C)/5638/2026	PRADEEP PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN	// 0 //	
294	D-WP(C)/5639/2026	BINODINI PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN	// 0 //	
295	D-WP(C)/5640/2026	PADMAN PRADHAN	PRAJIT KUMAR PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/5641/2026	PRADYUMNA KUMAR JENA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/5642/2026	KRUSHNA CHANDRA BEHERA	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/5645/2026	MANAS KUMAR JENA	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/4648/2026	VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/5646/2026	SOUDAMINI NAYAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/5647/2026	DIBYAJYOTI RAY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/5648/2026	FOUSTINA BEHERA	KARUNAKAR GAYA	//	
		VS	VS	0	
		COLLECTOR, GAJAPATI		//	
302	D-WP(C)/5650/2026	SANTOSH KUMAR BAGHA	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/5651/2026	RABINDRA BISWAL	GANGADHAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/5653/2026	JITENDRA KUMAR MALLIK	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/5655/2026	JITENDRA KUMAR MALLIK	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/5656/2026	PRAMILA MISHRA	KISHORE KUMAR MISHRA	//	AOD20250000498C202600010
	WP(C)/4585/2026	VS	VS	0	

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307	D-WP(C)/5658/2026	STATE OF ODISHA TUSHAR MISHRA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
308	D-WP(C)/5660/2026	STATE OF ODISHA SOCIETY FOR THE WELFARE OF WEAKER SECTIONS VS	KRUSHNA CHANDRA DASH VS	// // 0	
309	D-WP(C)/5661/2026	STATE OF ODISHA DAMBARUDHAR MAHANANDA VS	TUSHAR KANTA NAYAK VS	// // 0	
310	D-WP(C)/5662/2026	STATE OF ODISHA SOBHA BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0	
311	D-WP(C)/5664/2026	STATE OF ODISHA SAHADEV GOUDA VS	KRUSHNA CHANDRA DASH VS	// // 0	
312	D-WP(C)/5665/2026	SPL. LAND ACQUISITION OFFICER, LOWER LAXMIDHAR PALEI VS	INDRA IRRIFATION PROJECT, NUAPADA SUDHIR KUMAR MALLICK VS	// // 0	
313	D-WP(C)/5666/2026	STATE OF ODISHA BILASA MANJARI MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0	
314	D-WP(C)/5667/2026	STATE OF ODISHA PRAMOD KUMAR SATAPATHY VS	JEEVANJYOTI MOHANTY VS	// // 0	
315	D-WP(C)/5668/2026	TAHASILDAR, SATYABADI, PURI SURENDRA SENAPATI VS	SUDHIR KUMAR MALLICK VS	// // 0	
316	D-WP(C)/5669/2026	STATE OF ODISHA SAYED MD AHMED ALI VS	BADRINARAYAN PANDA VS	// // 0	
317	D-WP(C)/5670/2026	STATE OF ODISHA HARMOHAN BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/5671/2026 WP(C)/4589/2026	ARADHANA MURMU VS UNION OF INDIA	DEBADATTA MOHANTY VS SUNIL J.MATHEWS,M.SWAIN	// 0 //	
319	D-WP(C)/5673/2026	ARUN KUMAR MAHARANA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS //	// 0 //	
320	D-WP(C)/5674/2026	PRASANTI CHHATOI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS //	// 0 //	
321	D-WP(C)/5679/2026	SURESH KUMAR MISHRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS //	// 0 //	
322	D-WP(C)/5680/2026	PRAMAT KUMAR HEMBRAM @ PRAMOD KUMAR HEMBRAM VS THE COLLECTOR, MAYURBHANJ	HEMANTHA PRISMA VS //	// 0 //	
323	D-WP(C)/5681/2026	NRUSINGHA CHARAN DEBTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS //	// 0 //	
324	D-WP(C)/5682/2026	SANJU BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS //	// 0 //	
325	D-WP(C)/5683/2026	BALAJI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS //	// 0 //	
326	D-WP(C)/5684/2026	PRASANA KUMAR PATNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS //	// 0 //	
327	D-WP(C)/5685/2026	SHAIKH NAZIR VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS //	// 0 //	
328	D-WP(C)/5686/2026	JAGANNATH PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS //	// 0 //	
329	D-WP(C)/5687/2026	PRADEEP CHANDRA SAHU	AMITAV TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/5688/2026	DEBENDRA RAULA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/5689/2026	ANISHA BEGUM	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
332	D-WP(C)/5690/2026	SHAIKH PIRA	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
333	D-WP(C)/5691/2026	RUBINA BEGUM	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
334	D-WP(C)/5692/2026	SHAIKH MUJIRUDHIN @ YAJURUDIN	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
335	D-WP(C)/5693/2026	UPENDRA PRADHAN	ULLASH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/5694/2026	NAZAR BEGUM	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
337	D-WP(C)/5696/2026	SHAIKH KARIM	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
338	D-WP(C)/5697/2026	SHAIKH CHATTA @ HUSENUDHIN	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
339	D-WP(C)/5698/2026	SHAIKH REHMAN	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
340	D-WP(C)/5699/2026	NOOR JAHAN BEGUM	ARIJEET MISHRA	//	
		VS	VS	0	

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341	D-WP(C)/5700/2026	COLLECTOR, KORAPUT SHAIKH SANWAZ VS	ARIJEET MISHRA VS	// // 0	
342	D-WP(C)/5701/2026	COLLECTOR, KORAPUT SHAIKH ASIK VS	ARIJEET MISHRA VS	// // 0	
343	D-WP(C)/5703/2026	COLLECTOR, KORAPUT KHAIRU NISHA BEGUM VS	ARIJEET MISHRA VS	// // 0	
344	D-WP(C)/5704/2026	COLLECTOR, KORAPUT BANA BEHARI NAYAK VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600011
345	D-WP(C)/5705/2026	STATE OF ODISHA MAMTAZ BEGUM VS	ARIJEET MISHRA VS	// // 0	
346	D-WP(C)/5707/2026	COLLECTOR, KORAPUT RABINDRA KUMAR BEHERA VS	AMITAV TRIPATHY VS	// // 0	
347	D-WP(C)/5708/2026	STATE OF ODISHA M/S CENTRE FOR MANAGEMENT AND COMPUTER EDUCATION VS	ANAND KANDAS VS	// // 0	
348	D-WP(C)/5709/2026	STATE OF ODISHA BHIMASEN NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
349	D-WP(C)/5710/2026	STATE OF ODISHA DR. DIPTI RANJAN MAHARANA VS	AMITABH MISHRA VS	// // 0	
350	D-WP(C)/5711/2026	RAVENSHAW UNIVERSITY, CUTTACK CUTTACK URBAN CO-OPERATIVE BANK EMPLOYEES ASSOCIATION VS	SHASHI BHUSAN JENA VS	// // 0	
351	D-WP(C)/5712/2026	STATE OF ODISHA LALATA KISHORE MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/5713/2026	RAGHUNATH PAIKARAY VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// () //	
353	D-WP(C)/5716/2026	BUDHESWAR DEY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600019
354	D-WP(C)/5718/2026	SANJUKTA KUMARI MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600020
355	D-WP(C)/5719/2026	DIBAKAR OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600021
356	D-WP(C)/5721/2026	RAGHUNATH SAMANTARAY VS LAND ACQUISITION OFFICER, COLLECTOR KHORDHA	GOPAL KRISHNA NAYAK VS	// () //	
357	D-WP(C)/5722/2026 WP(C)/4626/2026	SHESADEV NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600022
358	D-WP(C)/5725/2026 WP(C)/4639/2026	SUKHENDU KUMAR PUHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
359	D-WP(C)/5727/2026	S.KRUSHNA CHANDRA BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //	
360	D-WP(C)/5728/2026	RATIKANTA MOHANTY VS STATE OF ODISHA	ASUTOSH ROUT VS	// () //	
361	D-WP(C)/5730/2026	PRAHALAD CHARAN PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //	
362	D-WP(C)/5731/2026	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //	
363	D-WP(C)/5732/2026	PRASANNA KUMAR DAS	TUSHAR KANTA NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/5733/2026	ROJALIN NESHA	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/5734/2026	BHASKAR CHANDRA PRADHAN	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/5735/2026	DEEPAK KUMAR ROUT	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/5736/2026	BHARGABI BEHERA	BIVUDATTA CHALAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/5737/2026	CHAKRADHAR NAIK	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/5738/2026	KABIRA PRASAD ROUT	SANJIB MOHANTY	//	
		VS	VS	()	
		PRINCIPAL SECY, DEPT. OF AGRICULTURE AND FARMERS EMPOWERMENT, ODISHA, BHUBANESWAR			
370	D-WP(C)/5741/2026	AJAYA KUMAR NAIK	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/5742/2026	PADMINI BEHERA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/5743/2026	SUSANTA BEHERA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/5744/2026	RUKMANI MEHETA	SUSANTA KUMAR PRADHAN	//	
		VS	VS	()	
		STATE MISSION DIRECTOR, ODISHA LIVELIHOOD MISSION, DEPT. OF MISSION SHAKTI, GOVT. OF ODISHA			
374	D-WP(C)/5747/2026	SHASANKA MOHANTY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600025
		VS	VS	()	

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375	D-WP(C)/5748/2026	STATE OF ODISHA BUDU CHICHUAN VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600024
376	D-WP(C)/5749/2026	STATE OF ODISHA MAHESWAR SAMAL VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600023
377	D-WP(C)/5753/2026	STATE OF ODISHA BABULI BEHERA VS	BRAHMANANDA TRIPATHY VS	// // ()	
378	D-WP(C)/5754/2026	MEMBER BOARD OF REVENUE, ODISHA, CUTTACK ADWAIT KUMAR PATNAIK VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()	AOR20240001111C202600001
379	D-WP(C)/5756/2026	STATE OF ODISHA GOKULANANDA MANASINGH VS	SUDHIR KUMAR MALLICK VS	// // ()	
380	D-WP(C)/5757/2026	SUB-REGISTRAR, JATANI, KHURDA K.T VENKATESWARA RAO VS	SWAPNA KUMAR OJHA VS	// // ()	
381	D-WP(C)/5758/2026	UNION OF INDIA SITESH KUMAR SUNDARAY VS	SUDHIR KUMAR MALLICK VS	// // ()	
382	D-WP(C)/5760/2026	SUB-REGISTRAR, JATANI, KHURDA LALITA BHOI VS	ABINASH ROURAY VS	// // ()	
383	D-WP(C)/5764/2026	STATE OF ODISHA CHINTAMANI RANASINGH VS	SUDHIR KUMAR MALLICK VS	// // ()	
384	D-WP(C)/5766/2026	SUB-REGISTRAR, JATANI, KHURDA BAIKUNTHANATH BARIKI VS	SWAPNA KUMAR OJHA VS	// // ()	
385	D-WP(C)/5768/2026	STATE OF ODISHA SOURAV KUMAR MALLICK VS	SUJATA JENA VS	// // ()	
		COMMISSIONER CUM SECY, LAW DEPT, GOVT. ODISHA, SACHIBALAYA MARG, BBSR		//	

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386	D-WP(C)/5769/2026	PRATIMA SUNDARAY VS SUB-REGISTRAR, JATANI, KHURDA	SUDHIR KUMAR MALLICK VS	// 0 //	
387	D-WP(C)/5770/2026	NILANCHALA PATRA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
388	D-WP(C)/5771/2026	RUPALI PANDI VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
389	D-WP(C)/5772/2026	PRATIMA SUNDARAY VS SUB-REGISTRAR, JATANI, KHURDA	SUDHIR KUMAR MALLICK VS	// 0 //	
390	D-WP(C)/5774/2026	SRI SRI GOPINATH DEV BIJE DAMANA, KHURDA VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
391	D-WP(C)/5775/2026	NRUSINGH DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
392	D-WP(C)/5776/2026	CHANCHALA PANDA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
393	D-WP(C)/5778/2026	TANKADHAR SAHOO VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //	
394	D-WP(C)/5780/2026	RAJANI KANTA BEHERA VS STATE TAX OFFICER, GANJAM II CIRCLE, GANJAM	RAJESH KUMAR TRIPATHY VS	// 0 //	
395	D-WP(C)/5784/2026	PRIYADARSHINI SAHOO VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
396	D-WP(C)/5785/2026	SHANTILATA SINGH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
397	D-WP(C)/5786/2026	SANKAR MOHARANA	UMAKANT SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/5790/2026	SARJATI KESHARI SAHOO	SANTOSH SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
399	D-WP(C)/5791/2026	LAXMIDHAR GADNAYAK	MAHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/5792/2026	SADA JANI	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600012
		VS	VS	()	
		CENTRAL SILK BOARD		//	
401	D-WP(C)/5793/2026	SAGAR DASH	UMAKANT SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/5794/2026	SUVENDU KUMAR DAS	DEVI PRASAD DASH	//	AOD20250000901C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/5800/2026	DR.SURJYAKANT PANDA	UMAKANT SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/5801/2026	SRIKANTA BARIK @ SRIKANTA KUMAR BARIK	NIRAJ KUMAR SETHI	//	
		VS	VS	()	
		REGISTRAR CIVIL COURT, ANGUL		//	
405	D-WP(C)/5802/2026	SRI SUSHIL JENA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/5806/2026	RATIKANTA ROUT	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		SECY. TO GOVERNMENTS, COMMERCE AND TRANSPORT DEPT.,BHUBANESWAR		//	
407	D-WP(C)/5807/2026	SAILENDRA SAHOO	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/5808/2026	DIRECTOR, SOFTWARE TECHNOLOGY PARK OF INDIA AT SANKHUBHUMAR, PUNE, KHURDA	PRASANTA KUMAR SWAIN	//	
		VS	VS	()	

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409	D-WP(C)/5811/2026	SUJIT KUMAR SETHI NILAMANI BHOI @ BHOLA VS	DIGANTA DAS VS	// // ()	
410	D-WP(C)/5812/2026	CHIEF COMMISSIONER, CGST AND CENTRAL SHANTILATA SINGH VS	EXCISE AND CUSTOMS, BHUBANESWAR, ODISHA MAHESWAR MOHANTY VS	// // ()	
411	D-WP(C)/5813/2026	STATE OF ODISHA BAIJAYANTI SILL@ NAYAK VS	AJIT KUMAR MOHANTY VS	// // ()	
412	D-WP(C)/5814/2026	UNION OF INDIA CHHAYARANI SAHOO VS	PABITRA KUMAR NAYAK VS	// // ()	
413	D-WP(C)/5817/2026	ODISHA GRAMEEN BANK, KHANDAGIRI, BHUBANESWAR MD. FAKIRUDDIN @ BAIG VS	SANJIBANI MISHRA VS	// // ()	
414	D-WP(C)/5818/2026	STATE OF ODISHA SANTOSH KUMAR MEHER VS	VS	// // ()	
415	D-WP(C)/5819/2026	PREMANANDA ROUT KANAKALATA LENKA VS	UPENDRA KUMAR SAMAL VS	// // ()	
416	D-WP(C)/5820/2026	MAHANADI COALFIELDS.,SAMBALPUR PADMABATI HATI VS	BIJAYA KUMAR ROURAY VS	// // ()	
417	D-WP(C)/5823/2026	STATE OF ODISHA BRAJA KISHORE SAHOO VS	RAJAKISHORE SAHOO VS	// // ()	
418	D-WP(C)/5824/2026	STATE OF ODISHA MANASI DAS VS	BISWABIHARI MOHANTY VS	// // ()	
419	D-WP(C)/5826/2026	GOVT. IN WATER RESOURCES DEPT., KHURDA PRANGYA PARAMITA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600026
		STATE OF ODISHA		//	

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420	D-WP(C)/5827/2026	NARESH CHANDRA KUMBHAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
421	D-WP(C)/5828/2026	UMAMANI SAHOO VS UNION OF INDIA	SUSANTA KUMAR LENKA VS	// 0 //	AOR20220001299C202600012
422	D-WP(C)/5829/2026	M/S RUTUPARNA CONSTRUCTION VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600015
423	D-WP(C)/5831/2026	EXECUTIVE ENGINEER (ELECT) JRED JAJPUR ROAD, VS M/S VISA COKE LIMITED, JAJPUR	PNODIL KUMAR MARANA VS	// 0 //	
424	D-WP(C)/5832/2026	BIKASH MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
425	D-WP(C)/5834/2026	BHARATI RAY VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
426	D-WP(C)/5835/2026	ALOK KUMAR HOTA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
427	D-WP(C)/5836/2026	DIPANJALI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
428	D-WP(C)/5837/2026	ABINASH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
429	D-WP(C)/5838/2026	RASHMI @ RASMITA BEHERA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
430	D-WP(C)/5839/2026	MANAS RANJAN PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
431	D-WP(C)/5840/2026	GEETANJALI NAYAK	SABYASACHI PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/5841/2026	RAMA KRUSHNA PANDA	DURGESH NARAYAN RATH	//	AOR20220001583C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/5842/2026	MAMATARANI SAHOO	NIHAR RANJAN OJHA	//	AOD20250001071C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/5843/2026	M/S.VEDANTA LTD, MUMBAI	SUBASH CHANDRA SAHOO	//	
		VS	VS	()	
		COMMISSIONER OF COMMERCIAL TAXES, ODISHA, CUTTACK		//	
435	D-WP(C)/5845/2026	M/S PRABHAT CHANDRA DALABEHERA, KOKOLAB	CHITTA RANJAN DAS	//	
		VS	VS	()	
		PRINCIPAL COMNR., GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BULDING,	BHUBANESWAR		
436	D-WP(C)/5846/2026	MEERA AGARWAL	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/5847/2026	KAMAKSHYA PRASAD PANIGRAHI	PAMI RATH	//	
		VS	VS	()	
		DEPARTMENT OF FOREST, ENVIRONMENT AND CLIMATE CHANGE, GOVT. OF ODISHA, KHURDA			
438	D-WP(C)/5851/2026	SUSIL KUMAR PATEL	DEEPAK NARENDRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/5852/2026	BAIDHARA SETHI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/5855/2026	PRAMITA SETHI	DEEPAK NARENDRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/5856/2026	SASMITA KUMARI PADHI	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/5859/2026	GANANATH KHARSEL	DEEPAK NARENDRA	//	
		VS	VS	()	

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443	D-WP(C)/5860/2026	STATE OF ODISHA SATYANARAYAN DAS VS	SUBHADUTTA ROUTRAY VS	// // 0	
444	D-WP(C)/5861/2026	STATE OF ODISHA M/S PARADEEP PHOSPHATES LIMITED, JAGAT SINGH	ANUSH KUMAR SAMAL VS	// // 0	
445	D-WP(C)/5865/2026	STATE OF ODISHA MUKTIKANTA SIAL VS	AMIT PRASAD BOSE VS	// // 0	
446	D-WP(C)/5866/2026	STATE OF ODISHA BHIMA SINGH VS	BISWAJIT NAYAK VS	// // 0	
447	D-WP(C)/5871/2026	STATE OF ORISSA UNION OF INDIA VS	BISWAJIT MAHARANA VS	// // 0	
448	D-WP(C)/5873/2026	AJAY KUMAR BISWAL SUBHADARSHAN MOHANTY VS	DEEPTIRANJAN JENA VS	// // 0	AOD20220003797C202600002
449	D-WP(C)/5874/2026	STATE OF ODISHA DOLAGOBINDA DASH VS	SURYAKANTA DASH VS	// // 0	
450	D-WP(C)/5876/2026	STATE OF ODISHA TEJRAJ PATEL VS	SURYAKANTA DASH VS	// // 0	
451	D-WP(C)/5877/2026	STATE OF ODISHA UNION OF INDIA VS	BISWAJIT MAHARANA VS	// // 0	
452	D-WP(C)/5878/2026	BIDYADHAR SAHOO RADHEKRUSHNA MAJHI VS	PRANAB RANJAN CHHATOI VS	// // 0	
453	D-WP(C)/5879/2026	STATE OF ODISHA SWAPNANJALI NAIK VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/5880/2026	SIBA SHANKAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
455	D-WP(C)/5882/2026	DR. CHINMAY MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
456	D-WP(C)/5885/2026	MANORAMA NAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
457	D-WP(C)/5886/2026	M/S. SURENDRA KUMAR JETHY, CUTTACK VS THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //	
458	D-WP(C)/5888/2026	RANJIT PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //	
459	D-WP(C)/5889/2026	PRESIDENT REGIONAL COOPERATIVE MARKETING SOCIETY, ANAPUR VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA (HEAD OF DIRECTORATE), KHURDA	CHITRA RANJAN SONEPANA VS	// 0 //	
460	D-WP(C)/5890/2026	BANAMALI BANCHHUR VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //	
461	D-WP(C)/5891/2026	M/S JEETA PATTNAIK, ANGUL VS THE CHIEF COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //	
462	D-WP(C)/5892/2026	M/S.RUTUPARNA CONSTRUCTION, BHUBANESWAR VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //	
463	D-WP(C)/5893/2026	DALAGANJAN KUANRA VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //	
464	D-WP(C)/5894/2026	SITAL MOHANTY VS LIC HOUSING FINANCE LTD., MUMBAI	SOUMYAKANTA MOHAPATRA VS	// 0 //	
465	D-WP(C)/5896/2026	PAWAN KUMAR KANDOI	SOUMYA JYOTI BISWAL	//	

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		VS	VS	()	
466	D-WP(C)/5898/2026	TAHASILDAR, SUKINDA M/S PATTNAIK INFRA-CON, SAMBALPUR	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
467	D-WP(C)/5899/2026	THE CHIEF COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE/BHUBANESWAR NABIN KUMAR SAHU @ SAHOO	SOUMYA MISHRA	//	
		VS	VS	()	
468	D-WP(C)/5900/2026	STATE OF ODISHA PRAMOD KUMAR SWAIN	NARESH CHANRA JENA	//	
		VS	VS	()	
469	D-WP(C)/5902/2026	STATE OF ODISHA M/S PATTNAIK INFRA-CON, SAMBALPUR	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
470	D-WP(C)/5904/2026	THE CHIEF COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE/BHUBANESWAR AIRABATI MOHANTA	DILLIP KUMAR RAY	//	
		VS	VS	()	
471	D-WP(C)/5909/2026	STATE OF ODISHA SARASWATI SWAIN @ ROUT	SAROJ KUMAR ROURAY	//	AOD20240000656C202600004
		VS	VS	()	
472	D-WP(C)/5910/2026	STATE OF ODISHA RAGHABA SAHU	MANORANJAN MUDULI	//	AOD20240000388C202600003
		VS	VS	()	
473	D-WP(C)/5911/2026	STATE OF ODISHA LOKANATH MALIK	SUMANTA MALIK	//	AOR20220001296C202600022
		VS	VS	()	
474	D-WP(C)/5912/2026	STATE OF ODISHA RAMESH CHANDRA SETHI	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
475	D-WP(C)/5914/2026	ICICI BANK BHUBANESWAR GOBARDHAN MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
476	D-WP(C)/5915/2026	STATE OF ODISHA SRIDHAR PESNIA	GOURI MOHAN RATH	//	
		VS	VS	()	

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477	D-WP(C)/5916/2026	STATE OF ODISHA MINAKETAN SAHOO VS	MANAS KUMAR CHAND VS	// // 0	
478	D-WP(C)/5917/2026	THE STATE OF ODISHA NISHAMANI NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
479	D-WP(C)/5918/2026	STATE OF ODISHA DR. PURANDAR BEHERA VS	SUBHADUTTA ROURAY VS	// // 0	
480	D-WP(C)/5919/2026	STATE OF ODISHA JHANSIRANI JENA VS	BHARATI DASH VS	// // 0	
481	D-WP(C)/5920/2026	STATE OF ODISHA PRAMOD KUMAR NAIK @ NAYAK VS	SANTOSH KUMAR SAMANTARAY VS	// // 0	
482	D-WP(C)/5921/2026	THE GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR M/S. REAL SOUND, BBSR VS	JAYDEEP PAL VS	// // 0	
483	D-WP(C)/5922/2026	ICICI BANK LIMITED, MUMBAI NIRANJAN KHUNTIA VS	SUBHADUTTA ROURAY VS	// // 0	
484	D-WP(C)/5923/2026	STATE OF ODISHA PRATAP CHHOTARAY VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
485	D-WP(C)/5924/2026	STATE OF ODISHA SENEL KERKETTA VS	BHARATI DASH VS	// // 0	
486	D-WP(C)/5925/2026	STATE OF ODISHA SMITA PATEL VS	JAYDEEP PAL VS	// // 0	
487	D-WP(C)/5926/2026	HDFC BANK, MUMBAI SAMIR KUMAR MOHANTY VS	LALITENDU MISHRA VS	// // 0	AOR20220001610C202600007
		THE SECRETARY, CUTTACK DEVELOPMENT AUTHORITY		//	

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488	D-WP(C)/5927/2026	S TEJABATI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
489	D-WP(C)/5928/2026	AJAYA KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
490	D-WP(C)/5930/2026	MEERA AGARWAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
491	D-WP(C)/5931/2026	KISHORE CHANDRA NAIK @ DAMB VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
492	D-WP(C)/5932/2026	PUSPALATA SETHY VS UNION OF INDIA	SALYADV ANIL KUMAR DORA VS	// 0 //	
493	D-WP(C)/5934/2026	GOURANGA CHARANA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
494	D-WP(C)/5935/2026	TAPANDEV PANISAMANT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
495	D-WP(C)/5937/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
496	D-WP(C)/5938/2026	MEERA AGARWAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
497	D-WP(C)/5940/2026	SANJIB KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
498	D-WP(C)/5941/2026	IPSIT DASH VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
499	D-WP(C)/5942/2026	PRAKASH CH BARIK	Atul Tripathy	//	AOD20240000618C202600022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
500	D-WP(C)/5944/2026	VS INSPECTOR GENERAL OF POLICE SAMIR KUMAR BHOI	VS ACHYUTANANDA PATTANAİK	() // //	AOD20240000586C202600029
501	D-WP(C)/5945/2026	VS STATE OF ODISHA USHARANI MOHAPATRA ALIAS MAHAPATRA	VS SUSANTA KUMAR BARAL	() // //	AOR20220001297C202600034
502	D-WP(C)/5946/2026	VS STATE OF ODISHA KSHYANAPRAVA DAS	VS AMBIKA PRASAD RAY	() // //	
503	D-WP(C)/5947/2026	VS STATE OF ODISHA LATA FATESINGH	VS BHARATI DASH	() // //	
504	D-WP(C)/5949/2026	VS STATE OF ODISHA CHINDRI CHANDRAMANI	VS BUDHIRAM DAS	() // //	
505	D-WP(C)/5951/2026	VS STATE OF ODISHA PRAFULLA NAYAK	VS BUDHIRAM DAS	() // //	
506	D-WP(C)/5952/2026	VS THE STATE OF ODISHA PHULKERIA TETE	VS BHARATI DASH	() // //	
507	D-WP(C)/5953/2026	VS STATE OF ODISHA ANJAN KUMAR MISHRA	VS MANAS KUMAR CHAND	() // //	
508	D-WPCRL/4276/2026	VS STATE OF ODISHA RENUBALA PARIDA	VS SAMBEET PATTANAYAK	() // //	AOR20220001591C202600004
509	D-WPCRL/4279/2026	VS STATE OF ODISHA SANTI SAHU	VS SURENDRA BEHERA	() // //	AOR20220002611C202600002
510	D-ABLAPL/4278/2026	VS STATE OF ODISHA JASHODHARA BEHERA	VS DIBAKAR BISWAL	() // //	AOD20240000007C202600003

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/4280/2026	STATE OF ODISHA GOPINATHA BARIK VS	DIBAKAR BISWAL VS	// SIMULIA /566 /2025 ()	AOD2024000007C202600004
512	D-ABLAPL/4281/2026	STATE OF ODISHA PABITRA SAHU VS	GOKULANANDA SAHU VS	// TIKIRI /23 /2025 ()	
513	D-ABLAPL/4283/2026	STATE OF ODISHA MANIKA DAS VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /77 /2026 ()	
514	D-ABLAPL/4284/2026	STATE OF ODISHA SRINIBASH TRIPATHY VS	PARSURAM PANDA VS	// BASUDEVPUR /358 /2025 ()	
515	D-ABLAPL/4285/2026	STATE OF ODISHA BRUNDABAN SAMAL VS	PRASANT KUMAR BARIK VS	// BANSADA /14 /2026 ()	
516	D-ABLAPL/4286/2026	STATE OF ODISHA CHAKRADHAR PINGUA @ BUDUL VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /46 /2026 ()	
517	D-ABLAPL/4287/2026	STATE OF ODISHA MUNA ROUT VS	PRIYA RANJAN SINGH VS	// MOTANGA /39 /2026 ()	
518	D-ABLAPL/4289/2026	STATE OF ODISHA SANJAY ROUT @ SANJAY KUMAR ROUT VS	BIDHUBHUSANA MOHAPATRA VS	// KHUNTUNI /1 /2026 ()	
519	D-ABLAPL/4291/2026	STATE OF ODISHA HARIHAR MALIIK VS	SATYANARAYAN MISHRA VS	// PIRAHAT P.S /23 /2026 ()	AOR20220001303C202600012
520	D-ABLAPL/4292/2026	STATE OF ODISHA GULFAN KHAN @ GUFRAK KHAN VS	BIPIN KUMAR NAYAK VS	// KAKATAPUR /2 /2026 ()	
521	D-ABLAPL/4295/2026	STATE OF ODISHA TAPAS KUMAR SAHU @ SAHOO @ LULU SAHOO VS	PARTHA SARATHI DAS VS	// TELKOI /322 /2025 ()	AOD20240000364C202600040
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/4299/2026	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /22 /2026 () //	AOR20220001487C202600026
523	D-ABLAPL/4302/2026	BIKRAM KUMAR BARIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	//0 () //	
524	D-ABLAPL/4303/2026	RAJ GABAR MAJHI @ PINTU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	TITILAGARH /1 /2025 () //	
525	D-ABLAPL/4305/2026	RAJENDRA KUMAR SAMAL VS STATE OF ODISHA(VIG.)	UMESH KUMAR LENKA VS	BHUBANESWAR VIGILANCE /1 /2011 () //	
526	D-ABLAPL/4307/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /51 /2026 () //	
527	D-ABLAPL/4308/2026	TIKINA PARIDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHANDRASEKHARPUR /882 /2025 () //	
528	D-ABLAPL/4309/2026	JAGAMOHAN PATRA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GOLANTHARA (BERHAMPUR) /537 /2023 () //	
529	D-ABLAPL/4318/2026	BAPI MANDAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MARINE PS AT JAMBO /12 /2026 () //	
530	D-ABLAPL/4324/2026	BIBEKANANDA NANDA VS STATE OF ODISHA	BHOJARAJ SETH VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //	
531	D-ABLAPL/4325/2026	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /97 /2026 () //	AOR20220001615C202600022
532	D-ABLAPL/4326/2026	GAURANGA ROUSTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /102 /2024 () //	
533	D-ABLAPL/4331/2026	AKHYA KUMAR RATH	BHOJARAJ SETH	S.P.(CID-CRL),CUTTACK /6 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/4332/2026	DIPTI RANJAN PRADHAN	AMITAV TRIPATHY	SARANAKUL /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/4333/2026	KHUKAN MANIA	JYOTIRMAYA SAHOO	BEGUNIA P.S. /84 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/4334/2026	PRAMOD KUMAR PANDIT	NIRANJAN MAHARANA	/ /0	
		VS	VS	()	
		UNION OF INDIA (ED)		//	
537	D-ABLAPL/4335/2026	BAPI MOHANTY @ SURYA NARAYAN KANUNGO	SAMVIT MOHANTY	JAGATSINGPUR /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/4339/2026	SONU BHOI @ SANU BHOI	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/4340/2026	PRADYUMNA MISHRA	PARTHA SARATHI DAS	TELKOI /161 /2025	AOD20240000364C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/4342/2026	TUTU @ SUSHANTA GIRI	PARTHA SARATHI DAS	TELKOI /161 /2025	AOD20240000364C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/4348/2026	KALIM KHAN @ TUMA	AMULYA RATNA PANDA	NARASINGHPUR /6 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/4349/2026	SASHADEV BISWAL @ SHESADEV BISWAL	SUSANTA SEKHAR PARIDA	TELKOI /331 /2025	AOR20220001661C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/4350/2026	SEHEJAT MAHAMMAD	AMULYA RATNA PANDA	BARAMBA /377 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/4351/2026	KRISH @ KRISHU @ ASHUTOSH MALLIK	RAKESH BEHERA	DHENKANAL TOWN /56 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/4352/2026	STATE OF ODISHA ANUP KUMAR SAHANI VS	AMULYA RATNA PANDA VS	// TUMUDIBANDHA /5 /2026 ()	
546	D-ABLAPL/4353/2026	STATE OF ODISHA ABRAL MAHAMMAD VS	AMULYA RATNA PANDA VS	// ATHGARH /335 /2025 ()	
547	D-ABLAPL/4355/2026	STATE OF ODISHA SIPUN BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /22 /2026 ()	
548	D-ABLAPL/4360/2026	STATE OF ODISHA KISHORE CHANDRA SAHOO @ KISHORI SAHU VS	ARIJEET MISHRA VS	// JARAPADA /42 /2026 ()	
549	D-ABLAPL/4361/2026	STATE OF ODISHA PRADYUMNA BISWAL VS	ARIJEET MISHRA VS	// CAPITAL P.S. /56 /2026 ()	
550	D-ABLAPL/4362/2026	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	KEDAR CHANDRA SARANGI VS	// MOHANA /191 /2025 ()	
551	D-ABLAPL/4364/2026	STATE OF ODISHA ADHARA BEHURIA @ ADHARA KUMAR BEHURIA VS	ARIJEET MISHRA VS	// RAJKANIKA /633 /2025 ()	
552	D-ABLAPL/4365/2026	STATE OF ODISHA ABANTI SWAIN VS	PRANAYA SWAIN VS	// NUAGAON /25 /2026 ()	
553	D-ABLAPL/4366/2026	STATE OF ODISHA PURNA CHANDRA PATRA VS	DEBASIS SAHOO VS	// DAITARI /13 /2026 ()	
554	D-ABLAPL/4367/2026	STATE OF ODISHA JITENDRA KUMAR SATAPATHY VS	SATYA RANJAN MULIA VS	// BAGHAMARI /22 /2026 ()	
555	D-ABLAPL/4368/2026	STATE OF ODISHA AMIT KUMAR PANDA VS STATE OF ODISHA	PRAHALLAD SAHU VS	// PHULBANI TOWN /354 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/4372/2026	SANDHYARANI SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	BIRIDI PS /95 /2023 () //	
557	D-ABLAPL/4374/2026	SRIKANTA KUMAR NATH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /15 /2026 () //	
558	D-ABLAPL/4382/2026	DEEPAK NAIK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	DHENKANAL TOWN /48 /2026 () //	
559	D-ABLAPL/4383/2026	RITA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /801 /2024 () //	
560	D-ABLAPL/4387/2026	MAHENDRA SAMAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BHADRAK RURAL /104 /2026 () //	AOD20240000216C202600006
561	D-ABLAPL/4389/2026	MINA KIMBAKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /8 /2020 () //	
562	D-ABLAPL/4393/2026	PRASHANTA CHHATAR @ PRANTA CHHATAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BIJEPUR /198 /2024 () //	
563	D-ABLAPL/4395/2026	DAYANIDHI SAHANI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHANGA /49 /2026 () //	
564	D-ABLAPL/4396/2026	BENGULI MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /390 /2025 () //	
565	D-ABLAPL/4399/2026	SK. HUSSAIN @ SK. RAJU VS UNION OF INDIA (NCB)	SITIKANT MISHRA VS	NCB BHUBANESWAR /10 /2025 () //	
566	D-ABLAPL/4400/2026	BINODA BIHARI GOUDU VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /7 /2026 () //	AOD20240000430C202600019
567	D-ABLAPL/4403/2026	DROUPADI NAYAK @ DRAUPADI NAYAK	ALEKHA KUMAR SAHOO	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/4405/2026	UNION OF INDIA (CBI) SUBHA KANTA PRADHAN	SAKTI PRASAD DAS	BHARATPUR PS /758 /2025	
		VS	VS	()	
569	D-ABLAPL/4407/2026	STATE OF ODISHA DIAALI NAIK	BIKASH CHANDRA PARIJA	MOTANGA /336 /2025	
		VS	VS	()	
570	D-ABLAPL/4424/2026	STATE OF ODISHA RABINDRA BINJHAL	SURYAKANTA DWIBEDI	CHARMAL /16 /2026	
		VS	VS	()	
571	D-ABLAPL/4427/2026	STATE OF ODISHA ARATI GHADEI @ ARATYALOK GHADEI	JYOTIRMAYA SAHOO	TANGI (KHURDA) /13 /2026	
		VS	VS	()	
572	D-ABLAPL/4428/2026	STATE OF ODISHA FARUK @ FARUK KHAN	BHARAT BHUSAN ROUSTRAY	PLANTSITE /102 /2026	
		VS	VS	()	
573	D-ABLAPL/4429/2026	STATE OF ODISHA RANJIT PRADHAN	CHIRANJIB ROUT	N.T.P.C. /4 /2026	
		VS	VS	()	
574	D-ABLAPL/4437/2026	STATE OF ODISHA RAMESH KHORA @ KHARA	AMIT KUMAR SAHU	RAYAGADA TOWN /177 /2018	
		VS	VS	()	
575	D-ABLAPL/4445/2026	STATE OF ODISHA ANIL KUMAR GOENKA	ABHIJIT DAS	PANDAPADA /15 /2026	
		VS	VS	()	
576	D-ABLAPL/4448/2026	STATE OF ODISHA DHIRENDRA KUMAR NATH	MANOJ KUMAR MOHANTY	GONDIA /284 /2025	
		VS	VS	()	
577	D-ABLAPL/4456/2026	STATE OF ODISHA S.K. ABHISEK @ S.K. ABHISHEK	MIHIR KANTA RATH	MAHILA P.S. BUXIBAZAR /5 /2026	
		VS	VS	()	
578	D-ABLAPL/4469/2026	STATE OF ODISHA BANTY @ AKASH SAMANTRAY	DEBASNAN DAS	PARADEEP /202 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/4471/2026	STATE OF ODISHA SK. SAKIL VS	MANAS KUMAR CHAND VS	// KEONJHAR SADAR /396 /2025 ()	
580	D-ABLAPL/4473/2026	STATE OF ODISHA SANTU @ SANTOSH DALEI VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /28 /2026 ()	
581	D-ABLAPL/4475/2026	STATE OF ODISHA PATITA @ PATITAPABAN BARIK VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /403 /2022 ()	
582	D-ABLAPL/4478/2026	STATE OF ODISHA SK. SAKIL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KEONJHAR SADAR /424 /2025 () //	

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MISC CASES FILED on :09/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/51180/2025 GUAP/16/2025	RASHMI TRIPATHY MP	SURYA NARAYAN PATNAIK,C.BAIRSIAL,L.M.MOHANTY	4/2026
2	D-CRLMA/4442/2026 CRLMA/ /	MANOJ KUMAR SENAPATI MP	ADV.	7/2026
3	D-RFA/251/2009 RFA/251/2009	KULAMANI BEHERA MP	M/S.S.P.MISRA	7/2026
4	D-CRP/53295/2025 CRP/2/2026	ACCOUNTANT GENERAL (CIVIL AUDIT), MP	SDISHIR, BHIMANESWAR	10/2026
5	D-SAO/5799/2026 SAO/ /	ADITYA KU. SINGH DEO MP	PABITRA KUMAR NAYAK	13/2026
6	D-CRLMP/4323/2026 CRLMP/ /	PADMABATI SAHOO MP	ASHOK KUMAR SWAIN	33/2026
7	D-LAA/43027/2025 LAA/9/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	MANOJ KUMAR SENAPATI,NAYAK,KHURSE SENIOR PANEL COUNSEL)	33/2026
8	D-LAA/43027/2025 LAA/9/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	MANOJ KUMAR SENAPATI,NAYAK,KHURSE SENIOR PANEL COUNSEL)	34/2026
9	D-LAA/5678/2026 LAA/ /	MAHENDRA KUMAR TIWARI MP	RABINDRA NATH DEBATA	35/2026
10	D-LAA/5844/2026 LAA/ /	PRAMOD KUMAR MEHER MP	SRINIBASH SATAPATHY	36/2026
11	D-LAA/5850/2026 LAA/ /	PRATAP KUMAR MEHER MP	SRINIBASH SATAPATHY	37/2026
12	D-LAA/5853/2026 LAA/ /	SANTOSH KUMAR AGRAWAL MP	SRINIBASH SATAPATHY	38/2026
13	D-TRP(C)/5789/2026 TRP(C)/ /	KANJI FATMA @ FATEMA MP	MOHAMMED RIAZ	38/2026
14	D-LAA/5913/2026 LAA/ /	SK. JAHED MP	JAGAJIBAN PRADHAN	39/2026
15	D-TRP(C)/3955/2026 TRP(C)/24/2026	SHANTILATA JENA @ SANTILATA JENA MP	TAPAN JYOTI PANI	39/2026
16	D-TRP(C)/5943/2026 TRP(C)/ /	SUSMITA GHOSE MP	PRAVASH CHANDRA JENA	40/2026
17	D-RVWPET/4980/2026 RVWPET/36/2026	NRUSHINGHA NATH SAHU MP	ANUPAM RATH	67/2026
18	D-RVWPET/50519/2025 RVWPET/275/2025	DIBYAJYOTI RAY MP	M/S. BIJAYA KUMAR BEHERA (1), B.N. RAY	68/2026
19	D-RVWPET/3005/2026 RVWPET/ /	MAHARAJA SRIRAM CHANDRA BHANJA MP	SECUREWERTM MAYURBHANJ	69/2026
20	D-RVWPET/3010/2026 RVWPET/ /	MAHARAJA SRIRAM CHANDRA BHANJA MP	SECUREWERTM MAYURBHANJ	70/2026
21	D-RVWPET/3014/2026 RVWPET/ /	MAHARAJA SRIRAM CHANDRA BHANJA MP	SECUREWERTM MAYURBHANJ	71/2026
22	D-RVWPET/23220/2024 RVWPET/162/2024	AGADHU CHARAN NAYAK MP	M/S.HRUDANANDA MOHAPATRA, A.SAMANTRAY, C.SUTAR, P.K.PA	72/2026
23	D-RPFAM/5616/2026 RPFAM/ /	INDIRA SAHU MP	RAMDAS ACHARY	73/2026
24	D-RVWPET/5875/2026 RVWPET/ /	PRATAP KUMAR MISHRA MP	SIBADUTTA RAMAPRASAD MISHRA	73/2026
25	D-RPFAM/5600/2026 RPFAM/ /	KALAKAR BEHERA MP	DEEPAK KUMAR PANI	74/2026
26	D-RVWPET/5897/2026	BIRABARA BEHERA	MANOJ KUMAR MOHANTY	

	RVWPET/ /	MP		74/2026
27	D-RVWPET/5897/2026	BIRABARA BEHERA	MANOJ KUMAR MOHANTY	
	RVWPET/ /	MP		75/2026
28	D-RPFAM/5739/2026	BIJAYA KUMAR MALLIK	ARIJEET MISHRA	
	RPFAM/ /	MP		75/2026
29	D-MATA/23248/2024	SOUMYASHREE SUPRAVA PANDA @ TRIPATHY	SUMITA JENA	
	MATA/202/2024	MP		77/2026
30	D-MATA/46507/2025	SURENDRA KUMAR SUBUDHI	BYOMAKESH TRIPATHY	
	MATA/435/2025	MP		78/2026
31	D-MATA/5761/2026	APURVA ANDRAP	BIBHU PRASAD CHHUALSINGH	
	MATA/ /	MP		79/2026
32	D-MATA/5050/2026	PRAVAT KUMAR MANGARAJ	LALIT NARAYAN PATTANAYAK	
	MATA/ /	MP		80/2026
33	D-MATA/4042/2026	JAY SATNAMI @ JAYKUMAR SATNAMI	AMIT PRASAD BOSE	
	MATA/ /	MP		81/2026
34	D-MATA/27630/2024	BISHNU PRASAD BEHERA	BYOMAKESH TRIPATHY	
	MATA/ /	MP		82/2026
35	D-MATA/5864/2026	ASHIRBAD DIGAL	RAMDAS ACHARY	
	MATA/ /	MP		83/2026
36	D-CONTC/49583/2025	TUSHAR RANJAN PANDA	M/S.DEEPALI MAHAPATRA, G.P.DUTTA, S.K. MOHANTY, B.K. SAHO	
	CONTC/5836/2025	MP		95/2026
37	D-CONTC/44296/2025	SARMISTA SENAPATY		
	CONTC/5275/2025	MP		96/2026
38	D-CONTC/5849/2026	MD. FAKIRUDDIN @ M.D. BAIG	AMIT PRASAD BOSE	
	CONTC/ /	MP		97/2026
39	D-CONTC/3942/2026	BATAKRUSHNA LENKA	SUDHANSU SEKHAR JENA	
	CONTC/ /	MP		98/2026
40	D-BLAPL/12872/2025	SANTOSH KUMAR ACHARYA	PRATIK NAYAK,CHETANA PRAKASH,ANWESHA MISHRA,DIPTIRAN	
	BLAPL/4588/2025	MP		113/2026
41	D-BLAPL/2788/2026	SWARAJ KUMAR SAMAL	GOPAL KRUSHNA MOHANTY	
	BLAPL/1095/2026	MP		114/2026
42	D-BLAPL/40115/2025	PRAKASH KUMAR SWAIN @ FUNU	ROHIT RANJAN RAY	
	BLAPL/13840/2025	MP		115/2026
43	D-FAO/272/2019	MITARANI MOHARANA	JASPREET KAUR	
	FAO/272/2019	MP		122/2026
44	D-FAO/24968/2025	ANANTA KISHORE RAY	SATYANARAYAN MOHAPATRA	
	FAO/294/2025	MP		123/2026
45	D-FAO/5755/2026	D.M..M/S. NATIONAL INSURANCE CO. LTD.	PUSANKUMAR MAHALI	
	FAO/ /	MP		124/2026
46	D-FAO/3572/2026	BRANCH MANAGER, ICICI LOMBARD GENERAL INSURANCE	ICICI GENERAL INSURANCE COMPANY LIMITED, SUNDARGARH	
	FAO/46/2026	MP		125/2026
47	D-FAO/1536/2026	MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE	TATA AIG GENERAL INSURANCE CO. LTD.,KHURDA	
	FAO/ /	MP		126/2026
48	D-CRLREV/940/2017	GOVINDA SAHU@GOBINDA KUMAR SAHU	S.DHANANJAYA MUND	
	CRLREV/940/2017	MP		197/2026
49	D-CRLREV/4311/2026	RUDRAJYOTI KUNDU	PRANAB RANJAN CHHATOI	
	CRLREV/ /	MP		198/2026
50	D-CRLREV/4311/2026	RUDRAJYOTI KUNDU	PRANAB RANJAN CHHATOI	
	CRLREV/ /	MP		199/2026
51	D-CRLREV/4373/2026	TARA SANTA	SANGRAM KESHARI ROUT	
	CRLREV/ /	MP		200/2026
52	D-CRLREV/4373/2026	TARA SANTA	SANGRAM KESHARI ROUT	
	CRLREV/ /	MP		201/2026
53	D-CRLREV/3998/2026	NILAMADHAB SA	SATYAJIT MOHAPATRA	
	CRLREV/ /	MP		202/2026
54	D-CRLREV/3999/2026	SUJATA SA	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		203/2026
55	D-CRLREV/4465/2026	HARISH CHANDRA SAHU	SURENDRA KUMAR BISWAL	
	CRLREV/ /	MP		204/2026
56	D-CRLREV/4476/2026	PRATIMA MOHAPATRA	LALATENDU SAMANTARAY	
	CRLREV/ /	MP		205/2026
57	D-ABLAPL/775/2026	BAPI JENA @ RAJANIKANTA JENA		
	ABLAPL/364/2026	MP		222/2026

58	D-ABLAPL/4504/2023 ABLAPL/4504/2023	DEBADARSHINI ROUT @ MAMA MP	BIPIN KUMAR NAYAK	223/2026
59	D-ABLAPL/4010/2026 ABLAPL/1731/2026	PRADIPTA KUMAR SINGH @ CHAGALA MP	ASIT KUMAR JENA	224/2026
60	D-ABLAPL/893/2026 ABLAPL/447/2026	SADANAND BAGH @ SADANANDA BAGH MP		225/2026
61	D-ABLAPL/40753/2025 ABLAPL/9/2026	KALINDER LAKHUA MP		226/2026
62	D-ABLAPL/1357/2026 ABLAPL/647/2026	DHEEREN KU. SAHU @ DHEEREN KUMAR SAHU @ DHIREN KUMAR SAHU MP		227/2026
63	D-ABLAPL/144/2026 ABLAPL/182/2026	RIYAZ MAHAMMAD MP		228/2026
64	D-ABLAPL/823/2026 ABLAPL/448/2026	RIYAZ MAHAMMAD MP		229/2026
65	D-ABLAPL/36328/2025 ABLAPL/13779/2025	RANGALAL SINGH MP		230/2026
66	D-ABLAPL/34474/2025 ABLAPL/13378/2025	RAJESH NAYAK MP		231/2026
67	D-ABLAPL/341/2026 ABLAPL/197/2026	BALIA @ RAMESH BEHERA MP		232/2026
68	D-ABLAPL/38531/2025 ABLAPL/14513/2025	SUKADEB NAIK MP		233/2026
69	D-RSA/52418/2025 RSA/ /	JANARDAN BEHERA MP	TAPAN KUMAR MOHANTY	265/2026
70	D-RSA/53447/2025 RSA/69/2026	THE CHIEF EXECUTIVE OFFICER, TP NORPRAKASHAN DISTRIBUTION LIMITED (TPNODL), JANUGANJ, BAL		266/2026
71	D-RSA/5720/2026 RSA/ /	SACHALA BEHERA MP	BIBEKANANDA BAISAKH	267/2026
72	D-RSA/5720/2026 RSA/ /	SACHALA BEHERA MP	BIBEKANANDA BAISAKH	268/2026
73	D-RSA/5773/2026 RSA/ /	LAXMAN GOUDA MP	TUSAR KUMAR MISHRA	269/2026
74	D-RSA/14/2021 RSA/14/2021	PURNA CHANDRA BEHERA MP	SUDARSAN BEHERA	270/2026
75	D-CMP/5654/2026 CMP/ /	PRASADI JENA MP	ASIT KUMAR JENA	281/2026
76	D-CMP/5663/2026 CMP/ /	MAHADEV SAHU MP	JATINDRA KUMAR MOHAPATRA	282/2026
77	D-CMP/5715/2026 CMP/ /	SUNITA CHOUDHURY MP	DEVAVRAT DEVESH	283/2026
78	D-CMP/5723/2026 CMP/ /	TANUJA RAY MP	GANESH PRASAD SAMAL	284/2026
79	D-CMP/5676/2026 CMP/ /	ADWAIT PRASAD SAHOO MP	AJIT KUMAR SAHOO	285/2026
80	D-CMP/5677/2026 CMP/ /	UMARANI SAHOO MP	AJIT KUMAR SAHOO	286/2026
81	D-CMP/35977/2025 CMP/1423/2025	KRUSHNA CHANDRA MOHAPATRA MP	NIROD KUMAR SAHU	287/2026
82	D-CMP/5805/2026 CMP/ /	SHIV PRASAD GUPTA MP	MAHESWAR MOHANTY	288/2026
83	D-CMP/5803/2026 CMP/ /	JAGDISH NIAL MP	DEBABRATA DASH	289/2026
84	D-CMP/5830/2026 CMP/ /	MAHENDRA BARIK MP	AMIT PRASAD BOSE	290/2026
85	D-CMP/5883/2026 CMP/ /	MANMATHA MUDULI MP	JITENDRA KUMAR MISHRA (2)	291/2026
86	D-CMP/5895/2026 CMP/ /	PRASANTA KUMAR SAHU MP	AMAR KUMAR MOHANTY	292/2026
87	D-CMP/5767/2026 CMP/ /	MANGI LACHHMI NARAYANA MP	SOUBHAGYA KUMAR DASH	293/2026
88	D-MACA/5602/2026 MACA/ /	KAMAL LOCHAN JENA MP	PRADEEP KUMAR MISHRA	356/2026
89	D-MACA/5604/2026	SASMITA OJHA	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		357/2026
90	D-MACA/5613/2026	SANJUKTA NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		358/2026
91	D-MACA/5621/2026	SK. SARAJUDDIN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		359/2026
92	D-MACA/5621/2026	SK. SARAJUDDIN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		360/2026
93	D-MACA/5634/2026	JAHANA BIBI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		361/2026
94	D-MACA/5634/2026	JAHANA BIBI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		362/2026
95	D-MACA/3722/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., CUTTACK	ANUPAM DAS	
	MACA/ /	MP		363/2026
96	D-MACA/5644/2026	D.M., THE NEW INDIA ASSURANCE CO. LTD., CUTTACK	SAJAJ PRNDAR KANUNGO	
	MACA/ /	MP		364/2026
97	D-MACA/5675/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	ANIKOSH SINHA	
	MACA/ /	MP		365/2026
98	D-MACA/5672/2026	MANOJ GOCHHAYAT	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		366/2026
99	D-MACA/5714/2026	KALYANI PRADHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		367/2026
100	D-MACA/5714/2026	KALYANI PRADHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		368/2026
101	D-MACA/5750/2026	D.M.,MAGMA HDI GENERAL INSURANCE CO. LTD., KURURDA	ANANTA KURURDA	
	MACA/ /	MP		369/2026
102	D-MACA/5752/2026	LEGAL MANAGER, M/S. CHOLA MS G.I. CO. LTD., BBSR	ADAM BBSRKHAN	
	MACA/ /	MP		370/2026
103	D-MACA/1548/2026	M/S. IFFCO-TOKIO GENERAL INSURANCE CO. LTD., KURURDA	ANANTA KURURDA	
	MACA/ /	MP		371/2026
104	D-MACA/5779/2026	B.M., MAGMA, HDI GENERAL INSURANCE CO. LTD., KURURDA	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		372/2026
105	D-MACA/5779/2026	B.M., MAGMA, HDI GENERAL INSURANCE CO. LTD., KURURDA	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		373/2026
106	D-MACA/5788/2026	RINA BEHERA	BIJAYANANDA SAMANTARAY	
	MACA/ /	MP		374/2026
107	D-MACA/5797/2026	BINODINI PRADHAN	UMESH PRASAD MISHRA	
	MACA/ /	MP		375/2026
108	D-MACA/5795/2026	LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		376/2026
109	D-MACA/5795/2026	LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		377/2026
110	D-MACA/5809/2026	NEW INDIA ASSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		378/2026
111	D-MACA/5809/2026	NEW INDIA ASSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		379/2026
112	D-MACA/5821/2026	D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		380/2026
113	D-MACA/5821/2026	D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		381/2026
114	D-MACA/5833/2026	B.M., ORIENTAL INSURANCE CO.LTD.	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		382/2026
115	D-MACA/5833/2026	B.M., ORIENTAL INSURANCE CO.LTD.	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		383/2026
116	D-MACA/5848/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGI	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		384/2026
117	D-MACA/5848/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGI	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		385/2026
118	D-MACA/5854/2026	T.SATYAMA @ SATIMA	KAMADEV KANUNGO	
	MACA/ /	MP		386/2026
119	D-MACA/5863/2026	THE GENERAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., NEW DELHI	PRASUN KUMAR MOHANTY	
	MACA/ /	MP		387/2026
120	D-MACA/5863/2026	THE GENERAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., NEW DELHI		
	MACA/ /	MP		388/2026

121	D-CRLMC/4296/2026 CRLMC/ /	ARATATRAN@ARTATRANA NAYAK MP	PRASANTA KUMAR DAS	421/2026
122	D-CRLMC/24186/2025 CRLMC/3123/2025	SATYAJIT NAIK MP		422/2026
123	D-CRLMC/36431/2025 CRLMC/4999/2025	JAYANTA GIRI MP		423/2026
124	D-CRLMC/4072/2026 CRLMC/475/2026	ASHOK KUMAR PATTANAİK@ ASHOK PATTANAİK MP	ASHOK PATTANAİK KANTA DWIBEDI	424/2026
125	D-CRLMC/89/2026 CRLMC/67/2026	ANJAN KUMAR@ANJAN DANDAPAT MP		425/2026
126	D-CRLMC/40435/2025 CRLMC/102/2026	BHRAMARA @ BHRAMBARA NAHAKA MP		426/2026
127	D-CRLMC/24065/2025 CRLMC/3164/2025	GILESWAR BEHERA @ CHHETIKA BEHERA MP		427/2026
128	D-CRLMC/4327/2026 CRLMC/ /	RAJAT KUMAR BEHERA MP	SOUBHAGYA KUMAR DASH	428/2026
129	D-CRLMC/3076/2026 CRLMC/427/2026	SHOAEB ALAM MP	SOUMENDRA PATTANAİK	429/2026
130	D-CRLMC/4394/2026 CRLMC/ /	KRUSHNA CHANDRA MOHANTA MP	HEMANT KUMAR TRIPATHY	430/2026
131	D-CRLMC/4404/2026 CRLMC/ /	NIMAI CHAND SADHU MP	PRASANTA KUMAR SATAPATHY	431/2026
132	D-CRLMC/4410/2026 CRLMC/ /	SUBHENDU KUMAR SADHU MP	PRASANTA KUMAR SATAPATHY	432/2026
133	D-CRLMC/16886/2024 CRLMC/2190/2024	DASARATHA DHURUA MP		433/2026
134	D-CRLMC/4433/2026 CRLMC/ /	DEBA PRAKASH MAHAPATRA MP	BHABANI SHANKAR DASPARIDA	434/2026
135	D-CRLMC/4470/2026 CRLMC/ /	DR. KAMALA TIRKEY @ SWAIN @ KAMALAKRISHNA MP	DR. KAMALAKRISHNA KUMAR MOHAPATRA	435/2026
136	D-CRLMC/4477/2026 CRLMC/ /	PRAVAKAR PARAMANİK MP	PRAVASH CHANDRA JENA	436/2026
137	D-CRLMC/4472/2026 CRLMC/ /	SANJIB BEHERA MP	KULDEEP MOHANTY	437/2026
138	D-CRLA/37700/2025 CRLA/164/2026	RINKU GURU MP	SANJAYA NARAYAN SAHOO	462/2026
139	D-CRLA/37700/2025 CRLA/164/2026	RINKU GURU MP	SANJAYA NARAYAN SAHOO	463/2026
140	D-CRLA/4315/2026 CRLA/ /	KRUSHNA CHANDRA SAHU MP	DEBIDUTTA MOHAPATRA	464/2026
141	D-CRLA/4315/2026 CRLA/ /	KRUSHNA CHANDRA SAHU MP	DEBIDUTTA MOHAPATRA	465/2026
142	D-CRLA/4317/2026 CRLA/ /	SURESH CHANDRA RATH MP	DEBA PRASAD DAS	466/2026
143	D-CRLA/4317/2026 CRLA/ /	SURESH CHANDRA RATH MP	DEBA PRASAD DAS	467/2026
144	D-CRLA/37936/2025 CRLA/100/2026	BHIMSEN MANGARAJ MP	GYANA RANJAN MAHAPATRA	468/2026
145	D-CRLA/4338/2026 CRLA/ /	BAINAPALLI CHANDRASEKHAR @ SEKHAR @ BAGMANERMSR MP	SR @ BAGMANERMSR DASH	469/2026
146	D-CRLA/4338/2026 CRLA/ /	BAINAPALLI CHANDRASEKHAR @ SEKHAR @ BAGMANERMSR MP	SR @ BAGMANERMSR DASH	470/2026
147	D-CRLA/622/2025 CRLA/60/2025	VIBHUTEE KUMAR GUPTA MP	PUSPAMITRA MOHAPATRA	471/2026
148	D-CRLA/420/2021 CRLA/420/2021	ISWAR@ ISHWAR CHANDRA BEHERA MP	JAGANNATH KAMILA	472/2026
149	D-WA/745/2026 WA/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	653/2026
150	D-WA/5203/2026 WA/ /	SIDHESWAR PRADHAN MP	SUSHANTA KUMAR JOSHI	654/2026
151	D-WA/4134/2026 WA/262/2026	BANSHIDHAR PRADHAN MP	SANDEEP RAJ PANDA	655/2026
152	D-WA/2567/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		

	WA/2567/2023	MP		656/2026
153	D-WA/48762/2025 WA/257/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	657/2026
154	D-WA/48762/2025 WA/257/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	658/2026
155	D-WA/48762/2025 WA/257/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	659/2026
156	D-WA/4602/2026 WA/ /	PARADIP PORT AUTHORITY, PARADIP, JARASANKHAMPUR MP	PARTISHANKHAMPUR	660/2026
157	D-WA/5903/2026 WA/ /	SURATI NAYAK MP	MANOJ KUMAR MOHANTY	661/2026
158	D-WA/46518/2024 WA/3120/2024	BHAGABAN MUDULI MP	BIBEKANANDA BHUYAN	662/2026
159	D-WP(C)/5581/2026 WP(C)/4644/2026	PARTHASARATHI PRADHAN MP	JAGANNATH BHUYAN	2798/2026
160	D-WP(C)/5586/2026 WP(C)/4557/2026	LAMBODAR BISHOIRATNA MP	PRASANTA KUMAR PANDA	2799/2026
161	D-WP(C)/5583/2026 WP(C)/ /	OPAL MINING PRIVATE LIMITED MP	JAGAMOHAN PATTANAİK	2800/2026
162	D-WP(C)/5603/2026 WP(C)/4581/2026	KABITA PUHAN MP	HIMANSHU SEKHAR PANDA	2801/2026
163	D-WP(C)/5605/2026 WP(C)/ /	SUJIT KUMAR PRADHAN MP	BHAKTA RANJAN BARIK	2802/2026
164	D-WP(C)/5585/2026 WP(C)/ /	SUKANT KUMAR PRUSTY MP	SRINIVAS MOHANTY	2803/2026
165	D-WP(C)/5609/2026 WP(C)/4603/2026	MR.ARSHAD MP	TRILOCHAN NANDA	2804/2026
166	D-WP(C)/5608/2026 WP(C)/ /	DANDAPANI MULI MP	KAMALA KANTA NAYAK	2805/2026
167	D-WP(C)/5611/2026 WP(C)/4613/2026	MANAS SAMAL MP	TRILOCHAN NANDA	2806/2026
168	D-WP(C)/5610/2026 WP(C)/4533/2026	M/S. SURAJ ENGINEEING, GANJAM MP	DEEPALI MAHAPATRA	2807/2026
169	D-WP(C)/5612/2026 WP(C)/ /	GOBINDA CHANDRA HOTA MP	KAMALA KANTA NAYAK	2808/2026
170	D-WP(C)/5615/2026 WP(C)/4556/2026	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA	2809/2026
171	D-WP(C)/5623/2026 WP(C)/4572/2026	MADHUSMITA GIRI MP	DURGESH NARAYAN RATH	2810/2026
172	D-WP(C)/5624/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.)CUM S.E. MP	PRASANTA KUMAR PRADHAN ELECTRICAL DIVISION, TPWODL, BARAGARH	2811/2026
173	D-WP(C)/5625/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.)-CUM-S.E. MP	PRASANTA KUMAR PRADHAN ELECTRICAL DIVISION, TPWODL, BARGARH	2812/2026
174	D-WP(C)/5627/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT)CUM S.E. MP	PRASANTA KUMAR PRADHAN ELECTRICAL DIVISION, BARGARH	2813/2026
175	D-WP(C)/5628/2026 WP(C)/ /	BAIKUNTHA PANDEY MP	PRAJIT KUMAR PRADHAN	2814/2026
176	D-WP(C)/5629/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.)CUM S.E. MP	PRASANTA KUMAR PRADHAN ELECTRICAL DIVISION, TPWODL, BARAGARH	2815/2026
177	D-WP(C)/5630/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.)-CUM-S.E. MP	PRASANTA KUMAR PRADHAN ELECTRICAL DIVISION, TPWODL, BARGARH	2816/2026
178	D-WP(C)/5632/2026 WP(C)/ /	RAGHUNATH SAHOO MP	HRUDANANDA MOHAPATRA	2817/2026
179	D-WP(C)/5633/2026 WP(C)/ /	CHINTAMANI PANDEY MP	PRAJIT KUMAR PRADHAN	2818/2026
180	D-WP(C)/5635/2026 WP(C)/ /	KALI PRASANNA MISHRA MP	HRUDANANDA MOHAPATRA	2819/2026
181	D-WP(C)/5637/2026 WP(C)/ /	BAIKUNTHA PANDEY MP	PRAJIT KUMAR PRADHAN	2820/2026
182	D-WP(C)/5638/2026 WP(C)/ /	PRADEEP PANDEY MP	PRAJIT KUMAR PRADHAN	2821/2026
183	D-WP(C)/5639/2026 WP(C)/ /	BINODINI PANDEY MP	PRAJIT KUMAR PRADHAN	2822/2026

184	D-WP(C)/5642/2026 WP(C)/ /	KRUSHNA CHANDRA BEHERA MP	PRAJIT KUMAR PRADHAN	2823/2026
185	D-WP(C)/5640/2026 WP(C)/ /	PADMAN PRADHAN MP	PRAJIT KUMAR PRADHAN	2824/2026
186	D-WP(C)/5641/2026 WP(C)/ /	PRADYUMNA KUMAR JENA MP	ARUN KUMAR PATRA	2825/2026
187	D-WP(C)/12476/2025 WP(C)/9494/2025	SRI SRI SATYABADI GOPINATH DEV BIJE MP	GUANARASJANTRIGOPAL, PURI	2826/2026
188	D-WP(C)/45391/2025 WP(C)/31794/2025	PREMANANDA SAHU MP	KIRTAN DANG	2827/2026
189	D-WP(C)/5645/2026 WP(C)/4648/2026	MANAS KUMAR JENA MP	PRASANTA KUMAR SATAPATHY	2828/2026
190	D-WP(C)/5646/2026 WP(C)/ /	SOUDAMINI NAYAK MP	BIJAYA KUMAR BEHERA 1	2829/2026
191	D-WP(C)/2864/2026 WP(C)/2989/2026	DR.SOUVAGYA RANJAN KAR MP	GOPINATH MISHRA	2830/2026
192	D-WP(C)/4747/2026 WP(C)/3880/2026	SADASIBA SWAIN MP		2831/2026
193	D-WP(C)/5656/2026 WP(C)/4585/2026	PRAMILA MISHRA MP	KISHORE KUMAR MISHRA	2832/2026
194	D-WP(C)/44786/2025 WP(C)/31730/2025	M/S BRIDGE AND ROOF COMPANY (INDIA) MP	MOITRMOUKA PRASAD BEHERA	2833/2026
195	D-WP(C)/41288/2025 WP(C)/32351/2025	BHAKTA BANDHU PANDA MP	PRAMOD KUMAR ROUT	2834/2026
196	D-WP(C)/5671/2026 WP(C)/4589/2026	ARADHANA MURMU MP	DEBADATTA MOHANTY	2835/2026
197	D-WP(C)/1755/2026 WP(C)/1567/2026	SHANTILATA PRADHAN MP	SATYABRATA MOHANTY (1)	2836/2026
198	D-WP(C)/6388/2025 WP(C)/5194/2025	SASI BEHERA MP	LAMBODOR ACHARI	2837/2026
199	D-WP(C)/16743/2014 WP(C)/16743/2014	SRIDHARA BEHERA MP		2838/2026
200	D-WP(C)/33386/2023 WP(C)/33386/2023	TAPASWINI PANDA MP	LAMBODOR ACHARI	2839/2026
201	D-WP(C)/5674/2026 WP(C)/ /	PRASANTI CHHATOI MP	BISWABIHARI MOHANTY	2840/2026
202	D-WP(C)/2680/2024 WP(C)/1429/2024	THE COMMITTEE OF MANAGEMENT OF THE MP	SHIKHAR PATRA CREDIT COOPERATIVE SOCIETY LTD. KENDRAPA	2841/2026
203	D-WP(C)/5680/2026 WP(C)/ /	PRAMAT KUMAR HEMBRAM @ PRAMOD MP	KUMAR HEMBRAM @ PROMAD KUMAR HEMBRAM	2842/2026
204	D-WP(C)/8239/2025 WP(C)/6154/2025	MAHAMAYA SAHOO MP	RAKESH BEHERA	2843/2026
205	D-WP(C)/5685/2026 WP(C)/ /	SHAIKH NAZIR MP	ARIJEET MISHRA	2844/2026
206	D-WP(C)/5689/2026 WP(C)/ /	ANISHA BEGUM MP	ARIJEET MISHRA	2845/2026
207	D-WP(C)/5690/2026 WP(C)/ /	SHAIKH PIRA MP	ARIJEET MISHRA	2846/2026
208	D-WP(C)/5691/2026 WP(C)/ /	RUBINA BEGUM MP	ARIJEET MISHRA	2847/2026
209	D-WP(C)/5694/2026 WP(C)/ /	NAZAR BEGUM MP	ARIJEET MISHRA	2848/2026
210	D-WP(C)/5692/2026 WP(C)/ /	SHAIKH MUJIRUDHIN @ YAJURUDIN MP	ARIJEET MISHRA	2849/2026
211	D-WP(C)/5696/2026 WP(C)/ /	SHAIKH KARIM MP	ARIJEET MISHRA	2850/2026
212	D-WP(C)/5698/2026 WP(C)/ /	SHAIKH REHMAN MP	ARIJEET MISHRA	2851/2026
213	D-WP(C)/5697/2026 WP(C)/ /	SHAIKH CHATTA @ HUSENUDHIN MP	ARIJEET MISHRA	2852/2026
214	D-WP(C)/5699/2026 WP(C)/ /	NOOR JAHAN BEGUM MP	ARIJEET MISHRA	2853/2026
215	D-WP(C)/5700/2026	SHAIKH SANWAZ	ARIJEET MISHRA	

	WP(C)/ /	MP		2854/2026
216	D-WP(C)/5701/2026	SHAIKH ASIK	ARIJEET MISHRA	
	WP(C)/ /	MP		2855/2026
217	D-WP(C)/5703/2026	KHAIRU NISHA BEGUM	ARIJEET MISHRA	
	WP(C)/ /	MP		2856/2026
218	D-WP(C)/5705/2026	MAMTAZ BEGUM	ARIJEET MISHRA	
	WP(C)/ /	MP		2857/2026
219	D-WP(C)/5710/2026	DR. DIPTI RANJAN MAHARANA	AMITABH MISHRA	
	WP(C)/ /	MP		2858/2026
220	D-WP(C)/5711/2026	CUTTACK URBAN CO-OPERATIVE BANK	SMRSHYBES SAHON, CUTTACK	
	WP(C)/ /	MP		2859/2026
221	D-WP(C)/5725/2026	SUKHENDU KUMAR PUHAN	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/4639/2026	MP		2860/2026
222	D-WP(C)/49491/2025	PRABODH KUMAR PANDEY	SUSANTA KUMAR PRADHAN	
	WP(C)/34582/2025	MP		2861/2026
223	D-WP(C)/49484/2025	SMITARANI SATAPATHY	SUSANTA KUMAR PRADHAN	
	WP(C)/34565/2025	MP		2862/2026
224	D-WP(C)/5732/2026	PRASANNA KUMAR DAS	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		2863/2026
225	D-WP(C)/5735/2026	DEEPAK KUMAR ROUT	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		2864/2026
226	D-WP(C)/1714/2025	PRADIPTA KUMAR PARIDA	SWAPNA KUMAR OJHA	
	WP(C)/1588/2025	MP		2865/2026
227	D-WP(C)/1714/2025	PRADIPTA KUMAR PARIDA	SWAPNA KUMAR OJHA	
	WP(C)/1588/2025	MP		2866/2026
228	D-WP(C)/5737/2026	CHAKRADHAR NAIK	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		2867/2026
229	D-WP(C)/5741/2026	AJAYA KUMAR NAIK	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		2868/2026
230	D-WP(C)/5743/2026	SUSANTA BEHERA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		2869/2026
231	D-WP(C)/5722/2026	SHESADEV NANDA	KRISHNA CHANDRA SAHU	
	WP(C)/4626/2026	MP		2870/2026
232	D-WP(C)/11832/2021	PURNA CHANDRA JENA	DURGESH NARAYAN RATH	
	WP(C)/11832/2021	MP		2871/2026
233	D-WP(C)/31504/2025	CHANDAN KUMAR MAJHI		2872/2026
	WP(C)/22056/2025	MP		
234	D-WP(C)/5447/2026	SAUDAMINI SAHOO	PADMALAYA MOHAPATRA	
	WP(C)/ /	MP		2873/2026
235	D-WP(C)/5753/2026	BABULI BEHERA	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		2874/2026
236	D-WP(C)/51401/2024	M/S LAXMI AUTO COMBINE PANCHAMA	SOMANATH MISHRA	
	WP(C)/31223/2024	MP		2875/2026
237	D-WP(C)/5771/2026	RUPALI PANDI	SOMANATH NANDA	
	WP(C)/ /	MP		2876/2026
238	D-WP(C)/5774/2026	SRI SRI GOPINATH DEV BIJE DAMANA, KAPRASH	KAPRASH ROURAY	
	WP(C)/ /	MP		2877/2026
239	D-WP(C)/5775/2026	NRUSINGH DAS	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		2878/2026
240	D-WP(C)/5784/2026	PRIYADARSHINI SAHOO	SOMANATH NANDA	
	WP(C)/ /	MP		2879/2026
241	D-WP(C)/5786/2026	SANKAR MOHARANA	UMAKANT SAHOO	
	WP(C)/ /	MP		2880/2026
242	D-WP(C)/5790/2026	SARJATI KESHARI SAHOO	SANTOSH SAHOO	
	WP(C)/ /	MP		2881/2026
243	D-WP(C)/1808/2026	BISWAJIT RATH	SASWATI MOHAPATRA	
	WP(C)/1584/2026	MP		2882/2026
244	D-WP(C)/31176/2024	DEBASMITA BARIK	KUNAL KUMAR SWAIN	
	WP(C)/18579/2024	MP		2883/2026
245	D-WP(C)/5793/2026	SAGAR DASH	UMAKANT SAHOO	
	WP(C)/ /	MP		2884/2026
246	D-WP(C)/5754/2026	ADWAIT KUMAR PATNAIK	PRAVASH CHANDRA MAHAPATRA	
	WP(C)/ /	MP		2885/2026

247	D-WP(C)/5800/2026 WP(C)/ /	DR.SURJYAKANT PANDA MP	UMAKANT SAHOO	2886/2026
248	D-WP(C)/3577/2026 WP(C)/3101/2026	NAMITA RAY MP	PABITRA KUMAR NAYAK	2887/2026
249	D-WP(C)/3553/2026 WP(C)/3100/2026	CHARUBALA TRIPATHY MP	PABITRA KUMAR NAYAK	2888/2026
250	D-WP(C)/7726/2014 WP(C)/7726/2014	SECY.DEPARTMENT OF MP		2889/2026
251	D-WP(C)/5806/2026 WP(C)/ /	RATIKANTA ROUT MP	SHASHI BHUSAN JENA	2890/2026
252	D-WP(C)/5808/2026 WP(C)/ /	DIRECTOR, SOFTWARE TECHNOLOGY PARK, MP	PARKASANDIAKUSUMIPANDEANESWAR, KHURDA	2891/2026
253	D-WP(C)/5811/2026 WP(C)/ /	NILAMANI BHOI @ BHOLA MP	DIGANTA DAS	2892/2026
254	D-WP(C)/6076/2025 WP(C)/5063/2025	AMIYA KUMAR PRADHAN MP		2893/2026
255	D-WP(C)/5792/2026 WP(C)/ /	SADA JANI MP	KANANBALA ROY CHOUDHURY	2894/2026
256	D-WP(C)/5818/2026 WP(C)/ /	SANTOSH KUMAR MEHER MP		2895/2026
257	D-WP(C)/5817/2026 WP(C)/ /	MD. FAKIRUDDIN @ BAIG MP	SANJIBANI MISHRA	2896/2026
258	D-WP(C)/5819/2026 WP(C)/ /	KANAKALATA LENKA MP	UPENDRA KUMAR SAMAL	2897/2026
259	D-WP(C)/5820/2026 WP(C)/ /	PADMABATI HATI MP	BIJAYA KUMAR ROUTRAY	2898/2026
260	D-WP(C)/5824/2026 WP(C)/ /	MANASI DAS MP	BISWABIHARI MOHANTY	2899/2026
261	D-WP(C)/33691/2025 WP(C)/23322/2025	KHIROD KUMAR PRADHAN MP	SUKANTA KUMAR DALAI	2900/2026
262	D-WP(C)/5831/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT)JRED JAJPLURIKUMARPRADHARNAK MP		2901/2026
263	D-WP(C)/25761/2025 WP(C)/18285/2025	SUDHANSU SEKHAR ROUTRAY MP		2902/2026
264	D-WP(C)/5836/2026 WP(C)/ /	DIPANJALI NAYAK MP	SUBHADUTTA ROUTRAY	2903/2026
265	D-WP(C)/5837/2026 WP(C)/ /	ABINASH MISHRA MP	SUBHADUTTA ROUTRAY	2904/2026
266	D-WP(C)/5839/2026 WP(C)/ /	MANAS RANJAN PARIDA MP	SUBHADUTTA ROUTRAY	2905/2026
267	D-WP(C)/16884/2025 WP(C)/11481/2025	PURNIMA SAHOO MP		2906/2026
268	D-WP(C)/5847/2026 WP(C)/ /	KAMAKSHYA PRASAD PANIGRAHI MP	PAMI RATH	2907/2026
269	D-WP(C)/5846/2026 WP(C)/ /	MEERA AGARWAL MP	BIDESH RANJAN BEHERA	2908/2026
270	D-WP(C)/5845/2026 WP(C)/ /	M/S PRABHAT CHANDRA DALABEHERA, MP	KHILABANJAN DAS	2909/2026
271	D-WP(C)/5847/2026 WP(C)/ /	KAMAKSHYA PRASAD PANIGRAHI MP	PAMI RATH	2910/2026
272	D-WP(C)/5828/2026 WP(C)/ /	UMAMANI SAHOO MP	SUSANTA KUMAR LENKA	2911/2026
273	D-WP(C)/5852/2026 WP(C)/ /	BAIDHARA SETHI MP	CHITTA RANJAN PATNAIK	2912/2026
274	D-WP(C)/5843/2026 WP(C)/ /	M/S.VEDANTA LTD, MUMBAI MP	SUBASH CHANDRA SAHOO	2913/2026
275	D-WP(C)/53244/2025 WP(C)/36630/2025	DR.BILKESH PARVEEN MP	DR. BINODA KUMAR MISHRA	2914/2026
276	D-WP(C)/5856/2026 WP(C)/ /	SASMITA KUMARI PADHI MP	SUBHADUTTA ROUTRAY	2915/2026
277	D-WP(C)/5860/2026 WP(C)/ /	SATYANARAYAN DAS MP	SUBHADUTTA ROUTRAY	2916/2026
278	D-WP(C)/1507/2025	BANSHIDHAR PANIGRAHI		

	WP(C)/3750/2025	MP		2917/2026
279	D-WP(C)/5861/2026	M/S PARADEEP PHOSPHATES LIMITED, JAGSHINGH	AGSHINGH SAMAL	
	WP(C)/ /	MP		2918/2026
280	D-WP(C)/5865/2026	MUKTIKANTA SIAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		2919/2026
281	D-WP(C)/31306/2021	GYANA RANJAN BEHERA	SITI KANT MISHRA	
	WP(C)/31306/2021	MP		2920/2026
282	D-WP(C)/5866/2026	BHIMA SINGH	BISWAJIT NAYAK	
	WP(C)/ /	MP		2921/2026
283	D-WP(C)/5871/2026	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		2922/2026
284	D-WP(C)/5877/2026	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		2923/2026
285	D-WP(C)/28970/2025	DUBIRAM SAHU	KALI PRASAD MOHANTY	
	WP(C)/20854/2025	MP		2924/2026
286	D-WP(C)/5880/2026	SIBA SHANKAR SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		2925/2026
287	D-WP(C)/5882/2026	DR. CHINMAY MOHAPATRA	ANUP UDAYA SENAPATI	
	WP(C)/ /	MP		2926/2026
288	D-WP(C)/5894/2026	SITAL MOHANTY	SOUMYAKANTA MOHAPATRA	
	WP(C)/ /	MP		2927/2026
289	D-WP(C)/5892/2026	M/S.RUTUPARNA CONSTRUCTION, BHUBANESWAR	ANANJAN DAS	
	WP(C)/ /	MP		2928/2026
290	D-WP(C)/5891/2026	M/S JEETA PATTNAIK, ANGUL	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		2929/2026
291	D-WP(C)/39420/2024	DEBASMITA SAMANTRAY	AMITABH MISHRA	
	WP(C)/25995/2024	MP		2930/2026
292	D-WP(C)/5873/2026	SUBHADARSHAN MOHANTY	DEEPTIRANJAN JENA	
	WP(C)/ /	MP		2931/2026
293	D-WP(C)/5899/2026	NABIN KUMAR SAHU @ SAHOO	SOUMYA MISHRA	
	WP(C)/ /	MP		2932/2026
294	D-WP(C)/5900/2026	PRAMOD KUMAR SWAIN	NARESH CHANRA JENA	
	WP(C)/ /	MP		2933/2026
295	D-WP(C)/5898/2026	M/S PATTNAIK INFRA-CON, SAMBALPUR	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		2934/2026
296	D-WP(C)/5902/2026	M/S PATTNAIK INFRA-CON, SAMBALPUR	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		2935/2026
297	D-WP(C)/30564/2023	M/S HINDUSTAN SPICES, BBSR	KANANBALA ROY CHOUDHURY	
	WP(C)/30564/2023	MP		2936/2026
298	D-WP(C)/5909/2026	SARASWATI SWAIN @ ROUT	SAROJ KUMAR ROUTRAY	
	WP(C)/ /	MP		2937/2026
299	D-WP(C)/5927/2026	S TEJABATI	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		2938/2026
300	D-WP(C)/5931/2026	KISHORE CHANDRA NAIK @ DAMB	ABHILASH MISHRA	
	WP(C)/ /	MP		2939/2026
301	D-WP(C)/5930/2026	MEERA AGARWAL	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		2940/2026
302	D-WP(C)/5934/2026	GOURANGA CHARANA SAHU	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		2941/2026
303	D-WP(C)/5935/2026	TAPANDEV PANISAMANT	SAMEER KUMAR DAS	
	WP(C)/ /	MP		2942/2026
304	D-WP(C)/5938/2026	MEERA AGARWAL	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		2943/2026
305	D-WP(C)/5949/2026	CHINDRI CHANDRAMANI	BUDHIRAM DAS	
	WP(C)/ /	MP		2944/2026